



393  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No. H.O.3415

1/ए-2/जल-69/23

दिनांक

Date 29-11-23

To,

**The Registrar,**  
Hon'ble National Green Tribunal,  
Copernicus Marg, New Delhi.  
E-mail - judicial-ngt@gov.in

**Subject: Submission of Compliance report pursuant to the order dated 09.10.2023 passed by Hon'ble National Green Tribunal, New Delhi in the matter of O.A. No. 336/2023 Pankaj Srivastava Vs Birla Carbon India Private Limited**

Sir,

In compliance of Hon'ble NGT order dated 09.10.2023 in the matter of O.A. No. 336/2023 Pankaj Srivastava Vs Birla Carbon India Private Limited, the compliance report is being filed herewith.

It is requested that the aforesaid compliance report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,

**(Rajendra Singh)**  
Chief Environmental Officer  
Circle-2

**Compliance report in pursuant to order dated 09.10.2023 passed by Hon'ble National Green Tribunal, New Delhi in the matter of O.A. No. 336/2023 Pankaj Srivastava Vs Birla Carbon India Private Limited.**

1. That it is submitted that the grievance raised in this OA is in respect of discharge of untreated black water in the drain connected to Renu river by M/s. Birla Carbon Renukoot Plant in District Sonbhadra, Uttar Pradesh.
2. That it is submitted that in compliance of order passed by Hon'ble Tribunal on 18.05.2023, the report of the Joint Committee was submitted on 11.08.2023. After taking into consideration the joint committee report, Hon'ble NGT has passed the order dated 09.10.2023. The relevant part of the order is as follows :-

*"..... The report mentions that during the visit of the team of officials from UPPCB along with Member of Parliament on 22.01.2021, black colour effluent was seen flowing into the adjacent drain which is finally meeting the River Son through River Renu. It is further stated that the unit was again visited by the joint Committee comprising of representatives from CPCB, UPPCB, District Magistrate and that the unit was reusing and recycling the treated effluents. However, the team of officials had found that there was a bypass arrangement through the boundary wall near ETP through which the dark blackish effluent was letting out into the drain outside the plant premises.*

*3. In the subsequent visit by the Regional Officer, UPPCB on 02.03.2023, the unit was found to be complying.*

*4. The report further reveals that he Regional Office, UPPCB, Sonbhadra Office vide report dated 05.03.2021 had recommended environmental compensation @ of Rs. 30,000/- per day for the period of 40 days from 22.01.2021 to 02.03.2021 and a show cause notice was issued but by order dated 29.11.2022, environmental compensation of Rs. 1,20,000/- for violation period of 4 days was imposed*

*5. On perusal of the record, it is found that the show cause notice dated 24.03.2021 clearly mentions about inspection dated 22.01.2021 and default of discharge of effluent in the drain, but in the final order dated 29.11.2022 while imposing the*

*environmental compensation for 4 days, the violation noted in the inspection dated 22.01.2021 has been completely given a go by and has not even been taken note of*

*6. We prima-facie do not find sufficient material on record justifying the imposition of environmental compensation for four days instead of 40 days from 22.01.2021 to 02.03.2021 as mentioned in the show cause notice dated 24.03.2021.*

*7. Learned Counsel for M/s. Birla Carbon Renukoot Plant seeks two weeks' time to examine this aspect and make her submissions.*

*8. Meanwhile, let notice be also issued to the Chief Environment Officer (Circle 2), UPPCB who had passed the order dated 29.11.2022. The Registry is directed to take appropriate steps to serve the notice.".....*

- 3.** That it is submitted that M/s Birla Carbon India Private Ltd. Renukoot Murdhwa, Sonbhadra is engaged in production of Carbon Black 6100 MT/Month and by-product Electricity Generation-15 MW & Steam Generation-46000 MT/Month using raw material Carbon Black Feed Stock, LHSL/LDO, Potassium Nitrate, Molasses, Caustic Soda, Hydrochloric Acid. The process involves the cracking or pyrolysis of liquid hydrocarbon in a limited supply of air to form carbon black particles. These particles after a number of further stages of formation and treatment take the final pellet form. The water is used for domestic and industrial purposes such as pelletization, reactor quenching and cooling etc. Total fresh water consumption in the production process is 2400 KLD and 400 KLD treated wastewater is recycled in the process. Remaining 2000 KLD water is consumed as make-up water in three cooling towers, DM water make-up in power plant and for the domestic consumption.
- 4.** The unit has also provided Effluent Collection Pit of 1514 KL capacity for intermediate storage. Settling through Lamella clarifier followed by MGF Sand Filtration is the treatment

system employed to remove the carbon black particles from the effluent. The treatment capacity of the ETP is 250 KLD. The treated effluent is completely recycled in the process. The recycled water is measured through V-notch and its logbook is maintained.

5. That the unit has also provided STP of capacity 250 KLD for treatment of domestic effluent. The primary and secondary treatment system followed by two stage filtration units (MGF & Activated carbon filters) has been employed for the treatment. The treated effluent is used for cooling tower make-up.
6. That as per the report of Regional Office, UPPCB, Sonbhadra, dated 05.03.2021, the Joint inspection by the officials of CPCB, District Administration and Regional Office UPPCB was done on 09.02.2021. During the inspection the unit was found operational and overflow from ETP was observed. It was also mentioned in the report dated 05.03.2021 that earlier during the visit of the team of officials from UPPCB and District Administration along with Hon'ble Member of Parliament on 22.01.2021, blackish water was seen flowing into the adjacent drain, but no inspection report along with analysis report of the said black water was sent by Regional Officer after this visit. That it is also submitted that there was no mention of any bypass drain from industry in the report dated 05.03.2021. The copy of report dated 05.03.2021 is enclosed herewith and marked as **Annexure No.- 1**.
7. That it is submitted that Regional Office, UPPCB, Sonbhadra vide report dated 05.03.2021 had recommended environmental compensation @ of Rs. 30,000/- per day for the

period of 40 days from 22.01.2021 to 02.03.2021 on the basis of inspection done on 09.02.2021. Though, there was no mention of any discharge outside the premises from industry during inspection dated 02.03.2021, till which environmental compensation was recommended. Accordingly a show cause notice was issued to the unit on 24.03.2021 for imposition of Environmental Compensation by UPPCB @ Rs 30,000/- per day for defaulting period.

8. That it is submitted the industry vide letter dated 14.04.2021 has informed that industry was visited by Shri Pakorilal (Member of Parliament), SDM Dhudhi and Regional Officer, UPPCB on 22.01.2021. During the inspection there was no Effluent water being discharged outside the factory premises. There were certain minor observations related to Plant housekeeping only, which have been resolved immediately. The unit is having ZLD arrangement along with electromagnetic flow meter for measuring recycled water and online real data transmission system of effluent water quality and quantity to CPCB. In order to give natural justice to project proponent, the reply of industry submitted vide letter dated 14.04.2021 in response to show cause notice dated 24.03.2021 was considered. The copy of letter dated 14.04.2021 is enclosed herewith and marked as **Annexure No. -2.**
9. That it is submitted that after considering the industry letter dated 14.04.2023, Regional Officer, Sonbhadra had sent a letter dated 15.04.2021 informing that during the visit on 22.01.2021 and 02.03.2021, no effluent was found being

discharged outside the industry, so no effluent sample were taken for analysis. During inspection, the industry was directed to maintain housekeeping within the industry. Again the unit was inspected by CPCB along with officials of regional office UPPCB Sonbhadra on 09.02.2021. The leakage near the boundary wall at ETP site was found on 09.02.2021. The team observed some carbon accumulation near ZLD Plant which got accumulated due to plant floor washing. Some dry carbon was also observed near the plant boundary wall.

That on the basis of above facts, Regional Officer, Sonbhadra has vide letter dated 15.04.2021 has recommended to review the proposal of Environmental Compensation sent previously vide letter dated 05.03.2021. The copy of letter dated 15.04.2021 is enclosed herewith and marked as **Annexure No.-3**.

10. That it is submitted that the unit has been inspected time to time by Third Party institutes (IT BHU) engaged by CPCB. As per the inspection report of Third Party comprising of Prof. of IIT BHU done on 27.06.2019, 17.01.2021 and 09.02.2022, wherein it has been reported that the unit is having ETP for treatment of industrial effluent and STP for treatment of domestic effluent. Treated effluent was found fully recycled in the process and industry was found maintaining ZLD. The copy of report dated 27.06.2019, 17.01.2021 and 09.02.2022 are enclosed herewith and marked as **Annexure No.- 4**.
11. That it is submitted that Committee comprising of officials of CPCB, UPPCB and District Administration constituted by Hon'ble NGT in the matter of O.A. No. 164 of 2018 Ashwani

Kumar Dubey Vs Union of India & Ors. has filed quarterly status report to Hon'ble NGT on 09.09.2021. Therein it is mentioned that "unit is achieving ZLD for ETP and STP, the leakage through boundary wall near ETP fully tapped and unit has installed CCTV camera at the said spot and provided the footage of random dates which shows that the wastewater was not discharging outside the plant boundary". The copy of relevant pages of report dated 09.09.2021 is enclosed herewith and marked as **Annexure No. - 5.**

12. Industry vide letter dated 07.10.2022 have informed that during visit on 09.02.2021 the water near boundary wall inside the plant reached there, due to road and floor cleaning activity inside the plant and near the ZLD plant. However the unit recollected the accumulated water and recycled it for the use in production process. Industry has also taken observations seriously and immediately improved the ZLD plant within four days after the joint visit of the officials i.e. by 12.02.2021. Industry constructed dike wall and pit near ZLD plant to arrest any possible leakage in future. The copy of letter dated 07.10.2022 is attached herewith and marked as **Annexure No.-6.**
13. That the industry has also submitted the water quality report of the sample collected from adjacent nala at upstream of the plant and downstream of the plant on 25.01.2021, 22.02.2021 and 24.03.2021 done by Laboratory approved from MoEF&CC and having ISO-14001:2015, ISO-45001:2018 and ISO 9001:2015 certification. The reports shows that the water quality at adjacent nala was improving at downstream in

comparison to upstream of plant, which reveals that the water quality of nala is not affected by the industry and it is improving naturally. The copy of the analysis reports are enclosed herewith and marked as **Annexure No.- 7**.

14. That it is submitted that Regional Officer, UPPCB, Sonbhadra vide letter dated 25.08.2022 had informed that the unit was inspected by the officials of Regional Office, Sonbhadra on 23.08.2022 and it was found that industry is not discharging any effluent outside the premises and maintaining ZLD. Unit has made arrangement for collecting overflow water from ETP and recycling it back in the process and has made 2 meter wide RCC structure in form of walk way near the boundary wall from where leakage was observed on 09.02.2021. The representation of industry vide letter dated 14.04.2021 and 30.06.2022 were considered. On the basis of above facts Regional Officer, Sonbhadra has recommended for revoking the show cause notice issued to industry. The copy of letter dated 25.08.2022 is enclosed herewith and marked as **Annexure No.-8**.
15. That it is submitted that after scrutinizing the facts mentioned in Regional Office report dated 15.04.2021 and recommendation dated 25.08.2022, Third party inspection reports dated 27.06.2019, 17.01.2021 & 09.02.2022 by IIT BHU assigned by Central Pollution Control Board confirming that the unit is maintaining ZLD and representation of industry dated 14.04.2021 & 10.07.2022 in response of show cause notice mentioning about taking effective steps for preventing any leakage from industry within 04 days of inspection by joint

committee on 09.02.2021, the authentic violation period was observed from 09.02.2021 to 12.02.2021.

So all above facts and reply of industry were considered for sake of natural justice in deciding the show cause notice issued to the industry and environmental compensation of Rs 1,20,000/- has been imposed on 29.11.2022 against the unit after approval from competent higher authorities. The environmental compensation imposed by UPPCB has been deposited by the unit through NEFT on 06.12.2022.

The above compliance report is being placed for kind consideration of this Hon'ble Tribunal.

Date: 29.11.2023  
Place: Lucknow



(Rajendra Singh)  
Chief Environmental Officer  
U.P. Pollution Control Board,  
Lucknow.

402



1020/2  
23/03/21

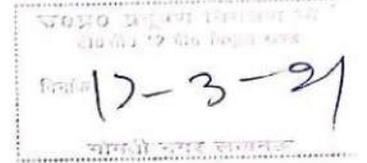
क्षेत्रीय कार्यालय,  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
सोनभद्र

पत्रांक: G.115679/एच०के०आई०/२०२१

दिनांक 05/03/21

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-2),  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
टी०सी० 12वी, विभूति खण्ड, गोमती नगर,  
लखनऊ।



**विषय:** मेसर्स बिरला कार्बन इण्डिया प्राइवेट लिमिटेड (पूर्वनाम मे० एस०के०आई० कार्बन ब्लैक (इण्डिया) प्रा०लि०, यूनिट-रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र के विरुद्ध वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा 31-ए के अन्तर्गत कार्यवाही किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषय का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में अवगत कराना है कि प्रश्नगत उद्योग का निरीक्षण केन्द्रीय प्रदूषण नियंत्रण बोर्ड, जिला प्रशासन सोनभद्र तथा राज्य प्रदूषण नियंत्रण बोर्ड के सदस्यों द्वारा दिनांक-09.02.2021 को किया गया (निरीक्षण आख्या की प्रति संलग्न है)। निरीक्षण के समय उद्योग परिसर की बाउण्ड्री के समीप जिओ को-आर्डिनेट्स अक्षांश-24.228411 एवं देशान्तर-83.036386 बिन्दु पर औद्योगिक उत्प्रवाह का निस्तारण बिना शोधन किये हुए किये जाने का साक्ष्य दृष्टिगोचर हुआ है। समिति द्वारा किये गये निरीक्षण के समय उद्योग में पाये गये साक्ष्यों से स्पष्ट है कि उद्योग की प्रक्रिया से उत्पन्न कार्बन युक्त उत्प्रवाह, ई०टी०पी० से ओवर फ्लो होकर अक्षांश-24.228411 एवं देशान्तर-83.036386 बिन्दु पर बिना शुद्धीकृत हुए स्थानीय नाले में निस्तारित किया जा रहा है, जो रेणु नदी में मिलता है, जिससे रेणु नदी एवं अन्ततोगत्वा सोन नदी के जल की गुणता प्रभावित होती है। निरीक्षण के समय स्थानीय नाले में काले रंग का उत्प्रवाह निस्तारित होता हुआ पाया गया। उक्त नाले का निरीक्षण पूर्व में भी श्री पकौड़ी लाल कोल, मा० संसद सदस्य के साथ दिनांक-22.01.2021 को किया गया था तथा नाले में निस्तारित हो रहे उत्प्रवाह में कार्बन ब्लैक के कारण पानी का रंग काला पाया गया था। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, राज्य बोर्ड तथा जिला प्रशासन, सोनभद्र की संयुक्त समिति द्वारा उद्योग के विरुद्ध निम्नानुसार कार्यवाही किये जाने हेतु संस्तुति की गयी है।

इस प्रकार उद्योग द्वारा राज्य बोर्ड की सहमति आदेश (जल/वायु) की शर्तों का उल्लंघन किया जा रहा है।

अतः मेसर्स बिरला कार्बन इण्डिया प्राइवेट लिमिटेड (पूर्वनाम मे० एस०के०आई० कार्बन ब्लैक (इण्डिया) प्रा०लि०, यूनिट-रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र पर डिफाल्टर अवधि हेतु संलग्न निरीक्षण आख्या में आंकलन के अनुसार रु० 12,000,00/- (रु० बारह लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33 'ए' के अन्तर्गत कार्यवाही किये जाने की संस्तुति की जाती है।

संलग्नक-यथोपरि।

भवदीय  
(सोनभद्र) 21  
क्षेत्रीय अधिकारी

मेसर्स बिरला कार्बन इण्डिया प्राइवेट लिमिटेड (पूर्वनाम मे० एस०के०आई० कार्बन ब्लैक (इण्डिया) प्रा०लि०, यूनिट-रेनुकूट, मुर्घवा, रेनुकूट, सोनभद्र की निरीक्षण आख्या।

उक्त उद्योग का निरीक्षण केन्द्रीय प्रदूषण नियंत्रण बोर्ड, राज्य बोर्ड तथा जिला प्रशासन, सोनभद्र के सदस्यों द्वारा दिनांक 09.02.2021 को किया गया। उद्योग का निरीक्षण पूर्व में भी श्री पकौड़ी लाल कोल, मा० संसद सदस्य के साथ राज्य बोर्ड द्वारा दिनांक-22.01.2021 को किया गया था। निरीक्षण के समय उद्योग उत्पादनरत पाया गया तथा श्री जयन्त सिंह, असिस्टेंट जनरल मैनेजर (एच०आर० एण्ड एडमिनिस्ट्रेशन) उद्योग प्रतिनिधि के रूप में उपस्थित थे। उद्योग की विस्तृत निरीक्षण आख्या निम्नानुसार हैं :-

1. उद्योग द्वारा कच्चे माल के रूप में कार्बन ब्लैक फीड स्टॉक (सी०बी०एफ०एस०), मोलैसेस एवं पोटैशियम नाईट्रेट का प्रयोग करके कार्बन ब्लैक का उत्पादन किया जाता है। उक्त के अतिरिक्त उद्योग में स्थापित रियेक्टर्स में ईंधन के रूप में लगभग 04 कि०ली०/माह एल०डी०ओ० एवं लगभग 40 कि०ली०/माह लो-सल्फर हैवी स्टॉक (एल०एस०एच०एस०) का प्रयोग किया जाता है।
2. कार्यालय में उपलब्ध अभिलेख के अनुसार उद्योग की उत्पादन क्षमता 6100 मीट्रिक टन/माह कार्बन ब्लैक उत्पादन की है। उत्पादन प्रक्रिया के फलस्वरूप सह-उत्पाद के रूप में विद्युत का उत्पादन किया जाता है, जिसकी उत्पादन क्षमता 15 मेगावॉट/घण्टा की है।
3. उद्योग में कॉस्टिक सोडा एवं हाइड्रोक्लोरिक एसिड व सल्फ्यूरिक एसिड का प्रयोग डी-मिनरलाईज्ड प्लांट में किया जाता है।
4. उक्त उद्योग में जल का प्रयोग घरेलू प्रयोजन एवं औद्योगिक प्रयोजन में पैलेटाईजेशन, रियेक्टर क्वेचिंग व कूलिंग आदि प्रक्रिया में प्रयोग में लाया जाता है। उद्योग में फ्लोर वॉशिंग एवं डी०एम० प्लांट बैक वॉशिंग से जनित औद्योगिक उत्प्रवाह के शुद्धीकरण हेतु उत्प्रवाह शुद्धीकरण संयंत्र व्यवस्था के रूप में सेटलिंग टैंक, कलेक्शन पिट, फ्लैश मिक्सर टैंक, क्लेयरिफायर, एम०जी०एफ० एवं स्लज ड्राईंग बेड्स इकाईयाँ स्थापित है। डी०एम० प्लांट के बैक वॉशिंग से जनित उत्प्रवाह को न्यूट्रिलाईजेशन टैंक के माध्यम से न्यूट्रिलाईजर कर पुनः प्रयोग में लाया जाता है। उत्प्रवाह शुद्धीकरण संयंत्र व्यवस्था के माध्यम से उत्प्रवाह को पुनः प्रयोग में लाया जाता है। उद्योग द्वारा उत्प्रवाह शुद्धीकरण संयंत्र के आउटलेट पर ओ०सी०ई०एम०एस० पर स्थापित किया गया है।

5. निरीक्षण के समय उद्योग परिसर की बाउण्ड्री के समीप जिओ को-आर्डिनेट्स अक्षांश-24.228411 एवं देशान्तर-83.036386 बिन्दु पर औद्योगिक उत्प्रवाह का निस्तारण बिना शोधन किये हुए किये जाने का साक्ष्य दृष्टिगोचर हुआ है, जिसके फोटोग्राफ्स निम्नवत् हैं-



6. समिति द्वारा किये गये निरीक्षण के समय उद्योग में स्थापित उत्प्रवाह शुद्धीकरण संयंत्र व्यवस्था के समीप पाये गये साक्ष्यों के भौतिक सत्यापन से प्रतीत हो रहा है कि उद्योग की प्रक्रिया से उत्पन्न कार्बन युक्त उत्प्रवाह, ई0टी0पी0 से ओवर फलो होकर अक्षांश-24.228411 एवं देशान्तर-83.036386 बिन्दु पर बिना शुद्धीकृत हुए स्थानीय नाले में निस्तारित जाता है,



जो रेणु नदी में मिलता है, जिससे रेणु नदी एवं अन्ततोगत्वा सोन नदी के जल की गुणता प्रभावित होती है। निरीक्षण के समय स्थानीय नाले में काले रंग का उत्प्रवाह निस्तारित होता

Q.12

Q.13

हुआ पाया गया। उक्त नाले का निरीक्षण पूर्व में भी श्री पकौड़ी लाल कोल, मा0 संसद सदस्य के साथ दिनांक-22.01.2021 को किया गया था तथा नाले में निस्तारित हो रहे उत्प्रवाह में कार्बन ब्लैक के कारण पानी का रंग काला पाया गया था।

7. केन्द्रीय प्रदूषण नियंत्रण बोर्ड, राज्य बोर्ड तथा जिला प्रशासन, सोनभद्र की संयुक्त समिति द्वारा उद्योग के विरुद्ध निम्नानुसार कार्यवाही किये जाने हेतु संस्तुति की गयी है :-

- The unit should immediately trap the bypass arrangement through which effluent is flowing outside the plant premises.
- UPPCB can initiate the required appropriate action against the unit for the said bypass arrangement.

8. उद्योग की हाऊसकीपिंग उचित रूप से नहीं किये जाने तथा उद्योग की प्रक्रिया से उत्पन्न कार्बन युक्त उत्प्रवाह को बिना शुद्धीकृत किये हुए स्थानीय नाले में निस्तारित होने के कारण रेणु नदी एवं अन्ततोगत्वा सोन नदी के जल की गुणता प्रभावित हो रही है। इस प्रकार उद्योग द्वारा सहमति जल की शर्तों का उल्लंघन किया जा रहा है।

9. अतः उद्योग पर निरीक्षण दिनांक-22.01.2021 से अद्यतन निरीक्षण दिनांक 02.03.2021 तक के कुल 40 दिनों के डिफाल्टर अवधि हेतु निम्नानुसार पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना उचित होगा:-

Environmental Compensation (EC)= Pollution Index (PI) x No. of days from which the non-compliance has been observed (N) x Factor in Rupees (R) x Factor for scale of operation(S) x Location Factor (LF).

Where,

Pollution Index (PI)= 80 (80 for red category unit, 50 for orange category unit, 30 for green category unit)

N = No. of days from which the non-compliance has been observed.= 40

R= 250 ( R Factor in Rupees)

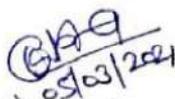
S= Factor for scale of operation=1.5 As unit is large scale (0.5 for small scale unit, 1.0 for medium scale unit, 1.5 for large scale unit)

LF= Location Factor= 1.0 As population of Renukoot lies between 1 lac to 10 lac. (LF is 1.0 for population less than 10 lac, 1.25 for population 10 lac to 50 lac, 1.5 for population 50 lac to 1 Cr and 2 for population more than 10 Cr)

Therefore EC=PI x N x R x S x LF

=80x40x250x1.5x1.0=Rs. 12,000,00 /-

अतः मेसर्स विरला कार्बन इण्डिया प्राईवेट लिमिटेड (पूर्वनाम मे0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0, यूनिट-रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र पर डिफाल्टर अवधि हेतु उपरोक्त आंकलन के अनुसार रू0 12,000,00/- (रू0 बारह लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33 'ए' के अन्तर्गत कार्यवाही किये जाने की संस्तुति की जाती है।

  
(यू0के0 गुप्ता)  
अवर अभियन्ता

  
02/03/21  
(राधेश्याम)  
क्षेत्रीय अधिकारी



o/c

BC/UPPCB/2021

Date: 14.04.2021

To,  
The Chief Environmental Officer, Circle 2,  
U. P. Pollution Control Board  
T. C- 12<sup>th</sup> Floor, Vibhuti Khand, Gomati Nagar  
Lucknow (U.P.)

Ref: SCN number 161072/C-2/Water-69/K.B. Notice/Sonebhadra/21 Dated 24-03-2021

Dear Sir,

With reference to your letter no. 161072/C-2/Water-69/K.B.Notice/Sonebhadra/21 dated 24.03.21 vide which the show cause notice under section 33-A of Water Act received on 2-04-2021. We wish to submit as under:

The Board has issued the water consent vide letter no. 37095/UPPCB/Sonebhadra(UPPCBRO)/CTO/Water/Sonebhadra/2018 dt 30.01.2019 only for the domestic effluent and we are completely complying with the conditions imposed in the order.

With utmost respect it is stated that Birla Carbon, Renukoot Plant was visited by Shri Pakorilal (Member of Parliament), SDM Dhudhi, and Regional Officer UP State Pollution Control Board on 22.01.2021. During the inspection there was no Effluent water is being discharged outside the factory premises. There were certain minor observations related to Plant housekeeping only which have resolved immediately. The Gio tag photographs are also enclosed for ready references. Annexure 1

It is pertinent to mention that Birla Carbon, Renukoot Plant is having Zero water discharge scheme with Lamella Clarifier. With the help of this we are recycling our 100% effluent water again in our process. Electromagnetic flow meter is available for recycle water and online real data transmission of effluent water quantity and quality to CPCB is being done. Flow meter reading is being maintained in log book. This is evident from the reduction of intake of fresh water over a period of time after the installation of Zero Water Discharge System. A statement of consumption of recycled water thereby reducing the intake of fresh water for process and domestic purpose is attached and marked as Annexure 2.

We have also installed Camera in ZLD Plant the feed is also available on the net. No effluent or carbon black is being discharged in any of the rivers flowing in the area.

We are also attaching herewith a flow chart along with photographs of the Zero Water Discharge System which is collectively marked as Annexure 3.

Birla Carbon, Renukoot Plant was visited CPCB Team along with Regional Officer, U. P. Pollution Control Board, Sonebhadra on 09-02-2021. The team observed some carbon accumulation near ZLD Plant which got accumulated due to plant floor washing. Some dry carbon was also observed near to plant boundary wall. However, there was no observation or evidence that effluent water being discharged outside company. There were certain minor observations related to plant housekeeping which have since been resolved.

*R. Anshu*

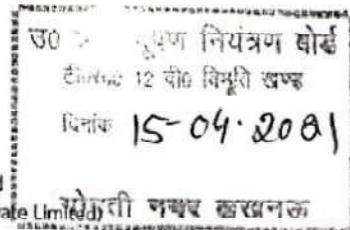
Birla Carbon India Private Limited  
(Formerly known as SKI Carbon Black (India) Private Limited)  
Unit : Renukoot

Murdhwa Indl. Area, P.O. Renukoot, Dist. Sonebhadra - 231 217, U.P., India

T : +91 5446 252388 - 91 / 255020 | F : +91 5446 252387 | W : www.birlacarbon.com | CIN : U23201MH2013PTC241741

Marketing Office 910 - 911, Kallash Building, Kasturba Gandhi Marg, New Delhi - 110 001 | T : +91 11 2335 1069 / 71 | F : +91 11 2335 0594

Regd. Office Aditya Birla Centre, S. K. Ahire Marg, Worli, Mumbai - 400 030, India | T : +91 22 6652 5000



Cont...2

In fact, the issue related to accumulation of some Carbon near ZLD Plant and some Dry Carbon near Plant Boundary Wall has also been addressed within four days of the Plant visit. We have constructed Dyke Wall near ZLD Plant and also prepared Pit near ZLD Plant to recover any waste Carbon immediately and are ensuring that the same is recycled in the existing Carbon slurry rerun system. The compliance of the site visit observations of 09-02-2021 is also attached and marked as Annexure 4.

It is also pertinent to mention that Environment testing including effluent water testing is done by third party M/s Ecomen Laboratories on quarterly basis and its report is submitted to State and Central Pollution Control Board. During the Plant visit also, we offered the team to collect and test the water sample.

Birla Carbon, Renukoot is responsible company and follows world class Environment and Safety Standards. Birla Carbon, Renukoot is the first company in the region to install Zero Liquid discharge system in the year 2011.

Birla Carbon most respectfully submits that the team of CPCB and State Pollution Control Board may kindly revisit the Plant again and ascertain themselves to their satisfaction that the Plant is fully compliant and all issues that were raised during the earlier visit have been resolved.

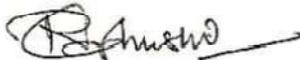
It is also respectfully submitted that Birla Carbon, Renukoot should be given an opportunity to rectify the issues, if any, before contemplating any punitive action as stated in the Show Cause Notice.

Without prejudice to our submissions that we are not polluting the River in any manner, Birla Carbon, Renukoot has in fact rectified all internal issues immediately within four days of the Plant visit by the CPCB and State Pollution Control Board team on 09-02-2021, for which we will once again request the CPCB and State Pollution Control Board team to check and satisfy itself.

We, therefore, most respectfully request you that as we are complying with all the conditions of the CTO water order and there is no industrial discharge outside the factory premises so kindly withdraw your Show Cause Notice dated 24 March, 2021 and if you need any further clarification please let us know.

Thanking you,

Yours faithfully,  
For Birla Carbon India Private Limited  
Unit : Renukoot

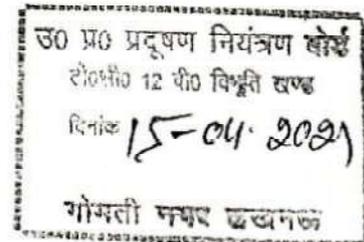


Ravindra Kumar Raghuvanshi  
Factory Manager/  
Unit Head

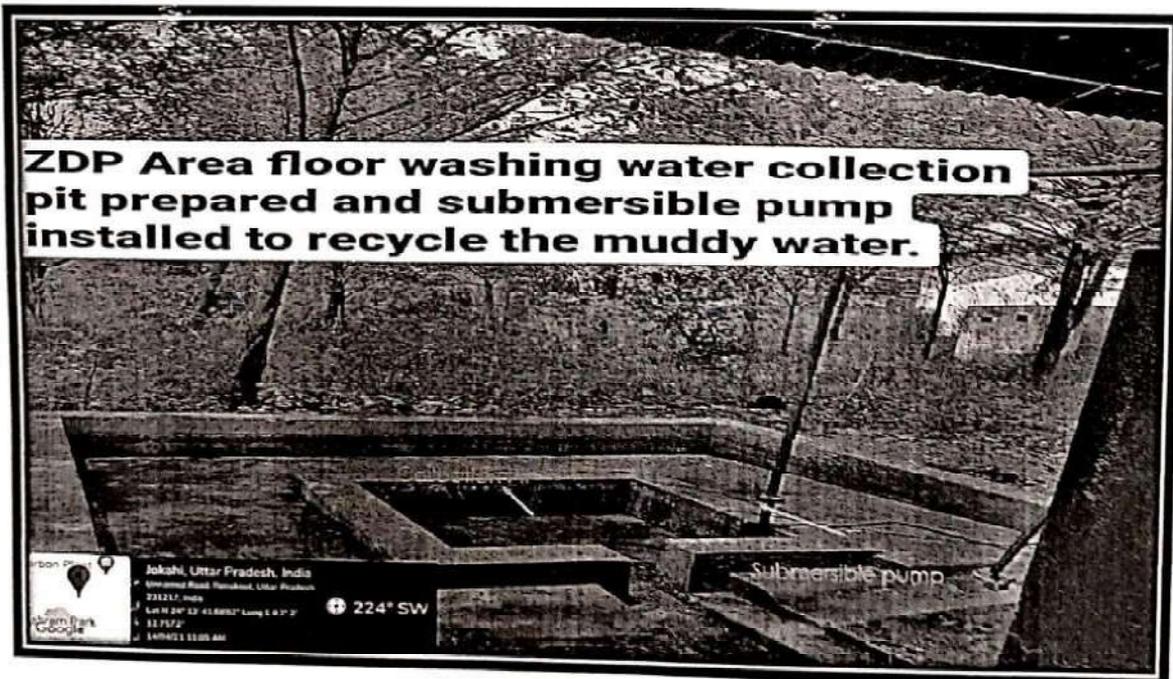
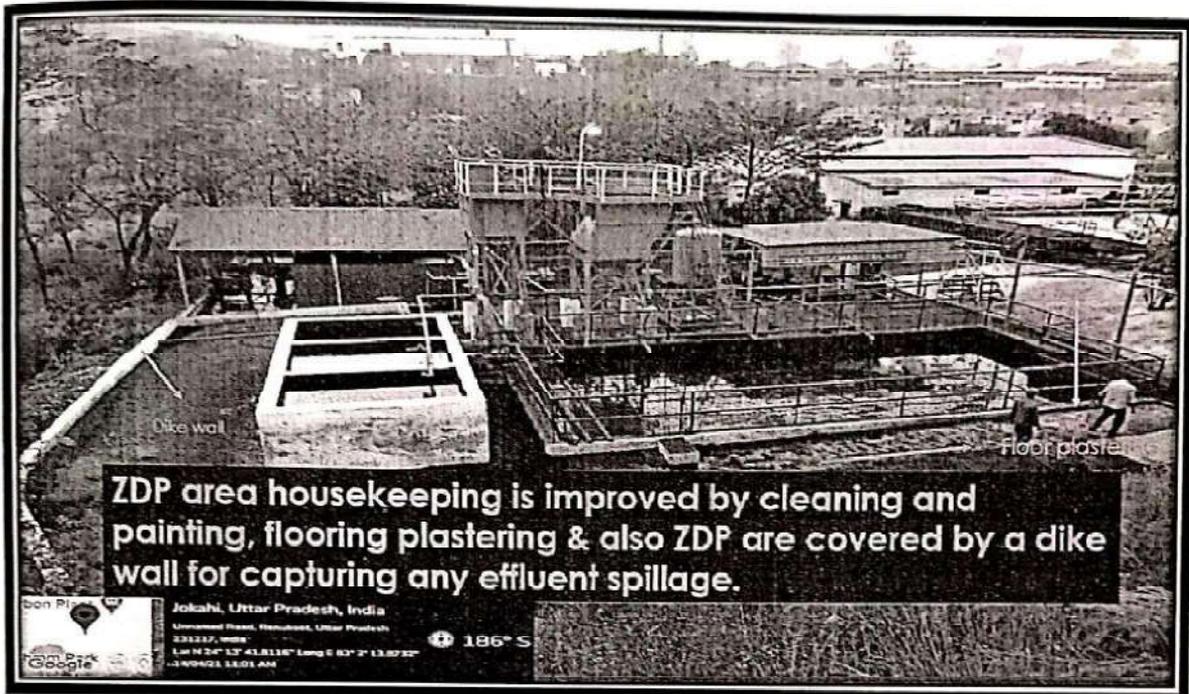
Encl : As above

C/C

1. District Magistrate, Sonbhadra, UP
2. Regional officer, UP Pollution Control Board, Sonbhadra, UP



ANNEXURE-I



ANNEX-2

**Birla Carbon India Pvt. Ltd. Unit: Renukoot**  
**ETP & STP treated water consumption for the FY 20-21**

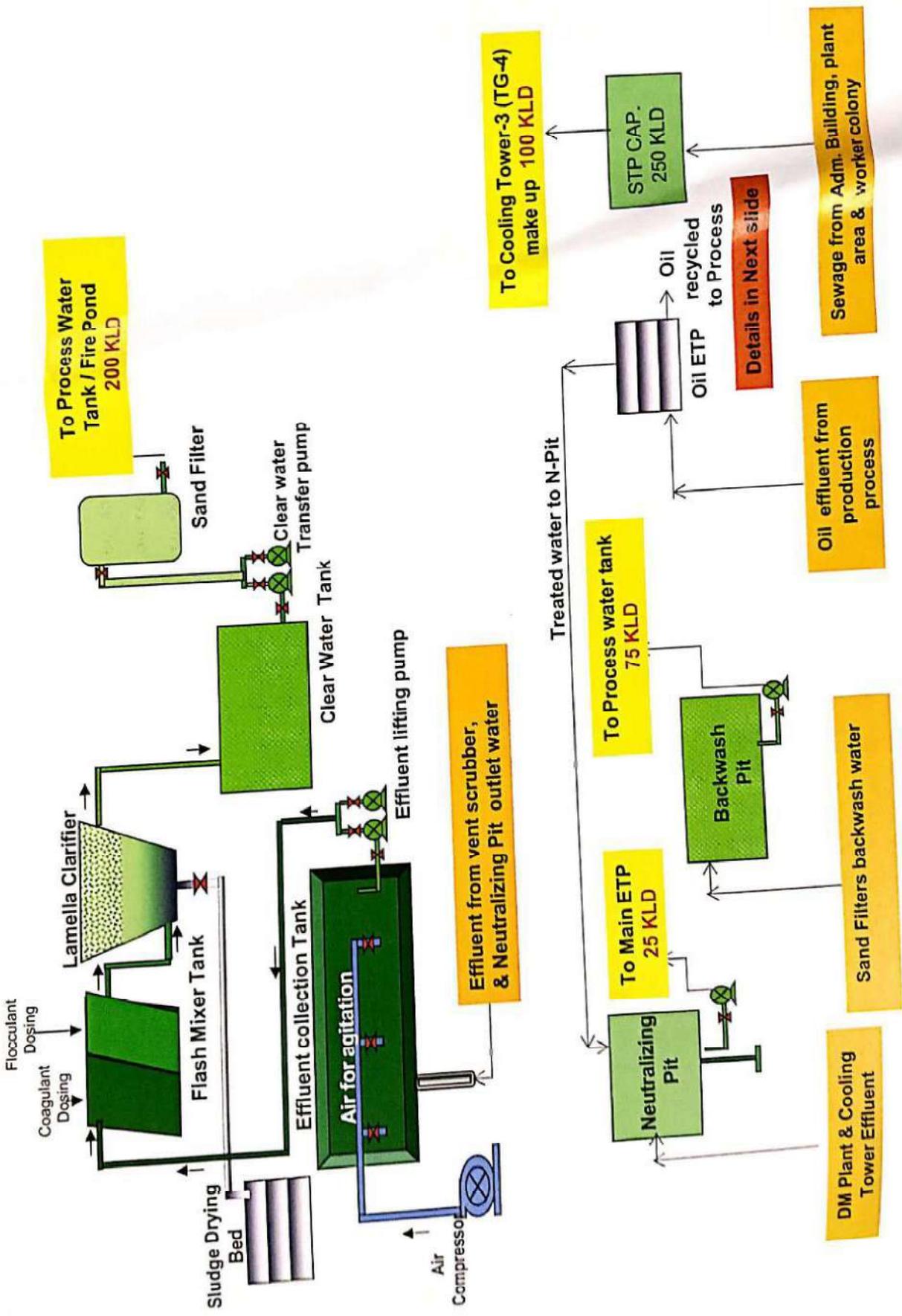
Month	Treated Water Quantity (KL)			Treated Water Consumption Quantity (KL)					Remark
	ETP	STP	Total Treated Water	Manufacturing Process	Plant Floor Washing	Cooling Tower Make-up	Total Treated water consumption		
Apr-20	0	0	0	0	0	0	0	0	Plant was stopped
May-20	2429	1828	4257	1457	972	1828	4257	4257	Low Production rating
Jun-20	4514	2697	7211	2708	1806	2697	7211	7211	Low Production rating
Jul-20	4766	2727	7493	2860	1906	2727	7493	7493	
Aug-20	4658	2893	7551	2795	1863	2893	7551	7551	
Sep-20	5034	3545	8579	3020	2014	3545	8579	8579	
Oct-20	5120	3548	8668	3072	2048	3548	8668	8668	
Nov-20	5163	3079	8242	3098	2065	3079	8242	8242	
Dec-20	4447	3042	7489	2668	1779	3042	7489	7489	
Jan-21	4924	3019	7943	2954	1970	3019	7943	7943	
Feb-21	6140	2996	9136	3684	2456	2996	9136	9136	
Mar-21	8083	2494	10577	4850	3233	2494	10577	10577	



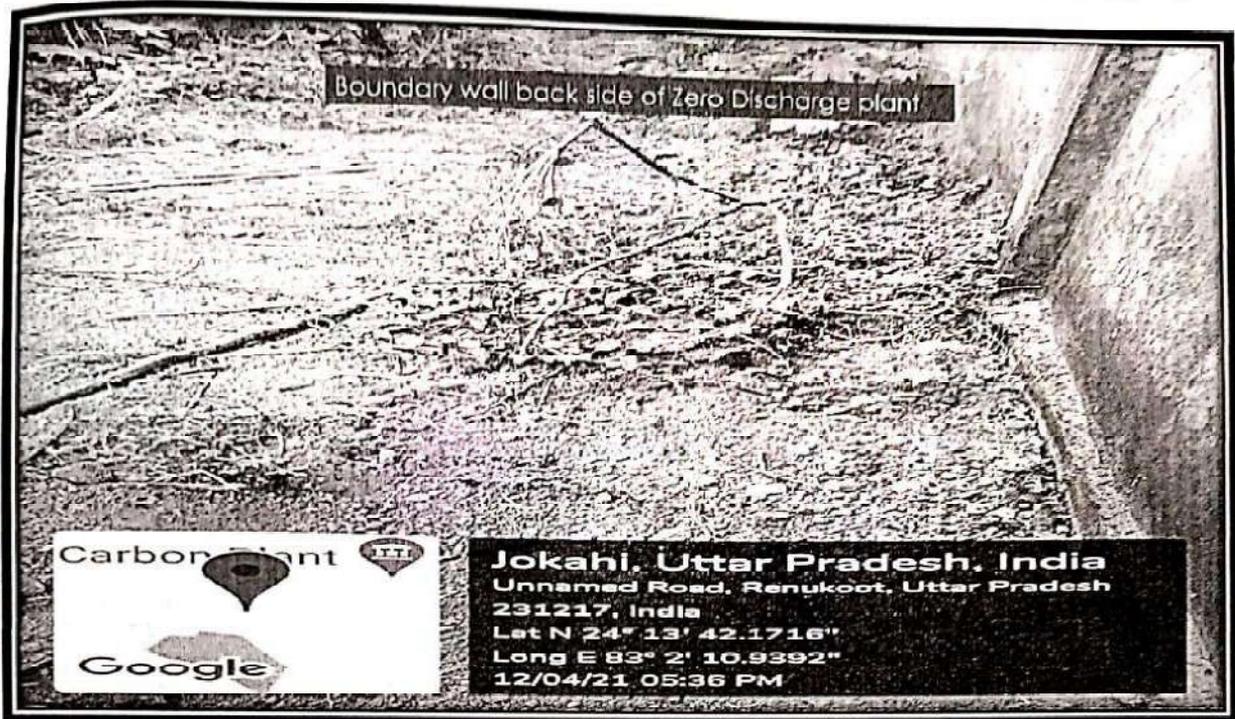


# Effluent Treatment Scheme & ZLD @ Birla Carbon-Renukoot

Water Recycled 400 KLD



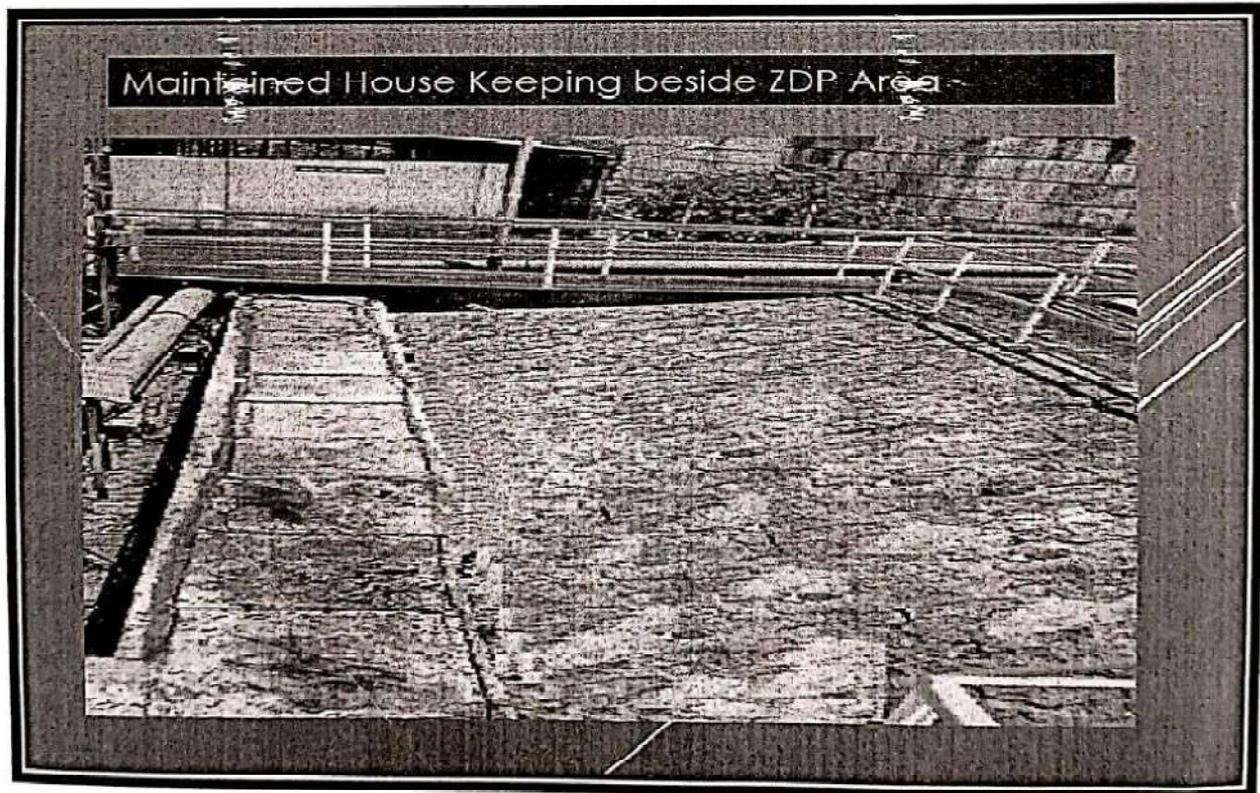
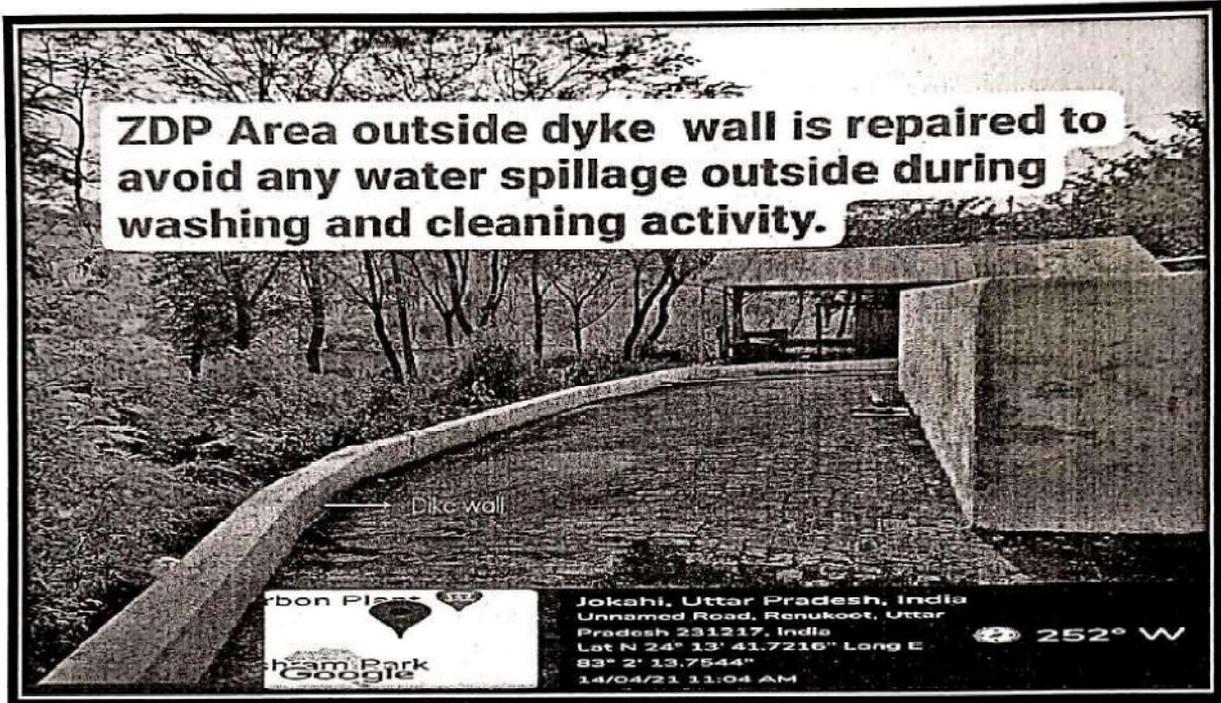
ANNEXURE-IV



Continue.



ANNEXURE-IV





क्षेत्रीय कार्यालय  
REGIONAL OFFICE  
उ०प्र० प्रदूषण नियंत्रण बोर्ड  
U.P. POLLUTION CONTROL BOARD  
सोनभद्र  
SONBHADRA

सन्दर्भ सं० 10/RO Camp/SKI/2021-2022  
Ref. No.....

दिनांक 15/4/2021  
Date .....

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-2),  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
टी०सी० 12वी, विभूति खण्ड, गोमती नगर,  
लखनऊ।

**विषय:-** मेसर्स बिरला कार्बन इण्डिया प्रा०लि० (पूर्वनाम-मे० एस०के०आई० कार्बन), रेनुकूट, सोनभद्र पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के प्रकरण में प्राप्त प्रत्यावेदन दिनांक-14.04.2021 का निस्तारण किये जाने के सम्बन्ध में।

महोदय,

कृपया प्रश्नगत उद्योग के प्रत्यावेदन दिनांक 14.04.2021 जो आपको संबोधित एवं अधोहस्ताक्षरी तथा जिलाधिकारी महोदय सोनभद्र को पृष्ठांकित है, का संदर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में सादर अवगत कराना है कि मा० सांसद श्री पकौड़ी लाल कोल के साथ दिनांक-22.01.2021 के साथ किये गये निरीक्षण/भ्रमण के समय संदर्भित उद्योग मेसर्स बिरला कार्बन इण्डिया प्रा०लि० (पूर्वनाम-मे० एस०के०आई० कार्बन), रेनुकूट, सोनभद्र से उत्प्रवाह स्थानीय नाले में निस्तारित होता हुआ नहीं पाया गया था, यद्यपि उद्योग परिसर के बाहर समीपस्थ स्थानीय नाले में उत्प्रवाह के जल का रंग ब्लैक पाया गया था। उक्त तथ्य को इस कार्यालय के पत्र दिनांक-05.03.2021 एवं तत्सम्बन्धी पत्र के साथ संलग्न हस्ताक्षरित आख्या दिनांक-05.03.2021 में उल्लिखित किया गया था (छायाप्रति संलग्न)। तत्समय उद्योग में हाउस कीपिंग की व्यवस्था संतोषजनक नहीं पायी गयी थी एवं तत्सम्बन्धी हाउस कीपिंग व्यवस्था के सुदृढीकरण हेतु उपस्थित प्रतिनिधि को मौखिक रूप से निर्देशित किया गया था। इस प्रकार स्पष्ट है कि दिनांक-22.01.2021 को उद्योग में हाउस कीपिंग की व्यवस्था की समस्या दृष्टिगोचर हुई तथा तत्समय काले रंग का उत्प्रवाह स्थानीय नाले में निस्तारित होता हुआ नहीं पाया गया था। उत्प्रवाह निस्तारित नहीं पाये जाने के दृष्टिगत नमूना एकत्रण का कार्य नहीं किया गया।

अग्रेतर उक्त उद्योग का संयुक्त समिति द्वारा दिनांक-09.02.2021 को किये गये निरीक्षण के समय उद्योग की बाउण्ड्री के समीप अशोधित उत्प्रवाह का निस्तारण किये जाने का साक्ष्य दृष्टिगोचर हुआ था। उद्योग के अद्यतन निरीक्षण दिनांक 02.03.2021 के समय उद्योग का उत्प्रवाह स्थानीय नाले में निस्तारित नहीं पाए जाने तथा उद्योग द्वारा कृत कार्यवाही की सूचना कार्यालय में प्राप्त नहीं होने के कारण दिनांक-22.01.2021 को उद्योग के समीपस्थ नाले में रंगीन उत्प्रवाह प्रवाहित होने के आलोक में हस्ताक्षरित आख्या दिनांक-05.03.2021 के माध्यम से उद्योग पर दिनांक-22.01.2021 से दिनांक-02.03.2021 तक की डिफाल्टर अवधि हेतु उद्योग पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति बोर्ड मुख्यालय को अग्रसारित की गयी थी। तत्क्रम में उद्योग को जारी कारण बताओ नोटिस दिनांक-24.03.2021 के अनुक्रम में उद्योग का प्रतिउत्तर पत्र दिनांक-14.04.2021, इस कार्यालय में प्राप्त हुआ है। उक्त पत्र के माध्यम से उद्योग द्वारा निम्नानुसार सूचित किया गया है:-

1. संयुक्त समिति द्वारा दिनांक-22.01.2021 को किये गये निरीक्षण के समय उद्योग से औद्योगिक उत्प्रवाह स्थानीय नाले में निस्तारण नहीं हो रहा था।
2. प्लाण्ट डोर वॉशिंग के कारण उत्प्रवाह दिनांक-09.02.2021 को ओवर फ्लो के कारण निस्तारित हुआ था। तत्पश्चात् त्वरित कार्यवाही कर दिनांक-12.02.2022 से शून्य उत्प्रवाह निस्तारण की स्थिति बरकरार रखी जा रही है।

क्रमशः पेज 2 पर.....

अतएवं उद्योग के प्रत्यावेदन में वर्णित यह तथ्य कि उद्योग द्वारा दिनांक 12.02.2021 से शून्य उत्प्रवाह निस्तारण की स्थिति यथावत रखी जा रही है, को दृष्टिगत रखते हुए उद्योग पर अधिरोपित पर्यावरणीय क्षतिपूर्ति पर पुनर्विचार किया जा सकता है।

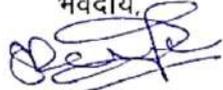
उपरोक्तानुसार दिनांक-22.01.2021 को उद्योग में हाउस कीपिंग की व्यवस्था की समस्या दृष्टिगोचर हुई तथा तत्समय काले रंग का उत्प्रवाह स्थानीय नाले में निस्तारित होता हुआ नहीं पाया गया था। उत्प्रवाह निस्तारित नहीं पाये जाने के दृष्टिगत नमूना एकत्रण का कार्य नहीं किया गया। दिनांक-02.03.2021 को उद्योग से उत्प्रवाह स्थानीय नाले में निस्तारित होने का तथ्य हस्ताक्षरित आख्या दिनांक-05.03.2021 में उल्लिखित नहीं है। दिनांक-09.02.2021 को अशोधित उत्प्रवाह के निस्तारण होने के साक्ष्य दृष्टिगोचर होने के कारण तथा तत्सम्बन्धी समस्या के निराकरण के पश्चात् शून्य उत्प्रवाह निस्तारण की स्थिति बरकरार रखे जाने की सूचना प्राप्त नहीं होने के आलोक में दिनांक-22.01.2021 से दिनांक-02.03.2021 तक की अवधि हेतु डिफाल्टर अवधि की गणना हस्ताक्षरित आख्या दिनांक-05.03.2021 में की गयी थी।

इस प्रकार उद्योग पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने सम्बन्धी दिनांक-05.03.2021 को प्रेषित आख्या पर पुनर्विचार करते हुए उद्योग के प्रत्यावेदन दिनांक-14.04.2021 को निस्तारित किया जाना उचित होगा।

अतः उपरोक्त तथ्यों एवं उद्योग के प्रत्यावेदन दिनांक-14.04.2021 के आधार पर उद्योग पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के प्रकरण में विधिसम्मत पुनः समीक्षा किये जाने की संस्तुति की जाती है।

सूचनार्थ प्रेषित।

संलग्नक:- उपरोक्तानुसार।

भवदीय,  
  
(राधेश्याम)  
क्षेत्रीय अधिकारी

57000/2  
15/10/19

415-69

415

डाक प्राप्ति रसीद

Annexure-4

प्राप्ति दिनांक..... 15/10/19  
प्राप्तकर्ता के हस्ताक्षर..... *W* 997  
संश्लेषण प्रदूषण नियंत्रण बोर्ड, नए दिल्ली



**GENERAL INSPECTION FORMAT**

Date of Inspection 27/06/2019.

**General Information & Production Details**

1.	Name and address of the industry	BAJAJ CARBON INDIA PRIVATE LIMITED, UNIT_ RENUKOOT. MURDHUWA INDUSTRIAL AREA, PO RENUKOOT, DISTRICT SONEBHADRA-231217	
	Coordinates (Longitude & Latitude) in Decimal	24.2, 83.03	
2.	Name of the occupier/contact person with Telephone Fax e-mail	Mr S.S. Rathi MR Jayant singh, mob: 8424019770 Jayant.singh@adityabirla.com	
3.	Name of the officials inspected and monitored from CPCB	Prof SN Upadhyay, Ms Zeenat Arif	
4.	Date of inspection and monitoring	27/06/2019	
5.	Date/Year of commissioning	1988	
6.	Installed production capacity ( TPD) for each product	6000 tonne/month	
6.a	By products ( at full capacity)	Electricity generation: 15 MW Steam Generation: 46000 MT/month	
7.	Present production status	6100 tonne/month	
7.a	By products ( Actual Production)	Electricity generation: 15 MW Steam Generation: 46000 MT/month	
8.	Manufacturing process details & flow diagram for each product	Enclosure 1	
9.	Man Power employed for ETP operation & maintenance.	4 person per shift	
10.	Raw material consumed (Tons per Ton of product)	1. CBFS: 1.77 2. LSHS: 0.02445 3. LDO: 0.000848 4. Molasses: 0.00086	K2CO3/ KNO3: 0.000874 Caustic Soda: 0.001035 HCl: 0.0011
11.	Total water requirement (M3/day)	Process	3000
		Washing	200
		Domestic	200
		Others(specify)	-
		Total	3400
12.	Sources of water CGWA Permission	River through HINDLACO	

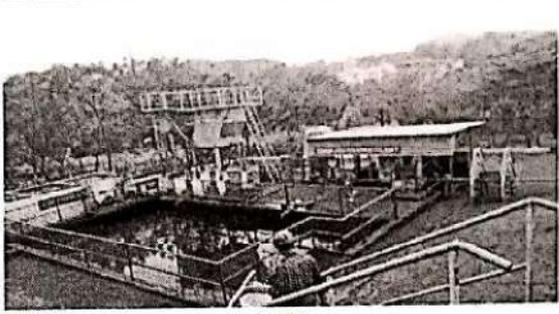
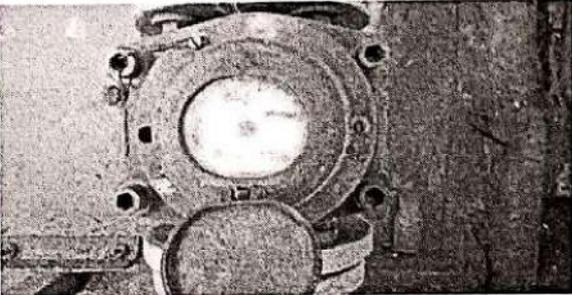
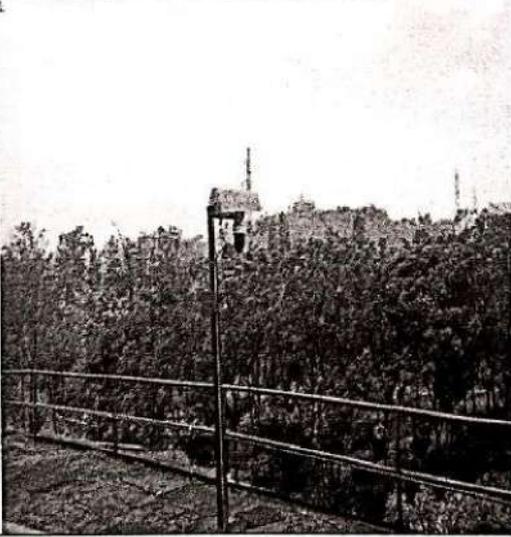
*Handwritten signatures and marks on the left margin, including '57000/2' and '15/10/19'.*

*Handwritten signature 'S.S. Rathi' at the bottom of the page.*

Waste Water – Generation & Treatment							
13.	Wastewater generation, (M3/day)	As per consent	Present status (at the time of inspection at 'V' notch)				
	Process effluent	550 KLD	350 KLD				
	Domestic wastewater	175 KLD	125 KLD				
	Total	725 KLD	475 KLD				
14.	Description of effluent treatment facilities with design details(flow diagram)	Enclosure 2					
15.	Quality of discharged effluent (for all parameters as notified under Environment (Protection) Rules, 1986	BOD=30 mg/L COD= 250 mg/L O&G= 10 mg/L pH== 6.5-8.5 TSS=100 mg/L		ETP In	ETP Out	STP In	STP Out
			COD (mg/L)	203	139	252	156
			BOD (mg/L)	30	18	24	12
			pH	7.2 0	6.4 5	6.4 8	6.8 6
			TSS (mg/L)	472 .0	106 .4	95. 2	39. 3
			TDS (mg/L)	196 4.0	836 .0	574 .0	424 .0
			Color	26. 8	9.0	11. 83	3.5
			O & G (mg/L)	39. 0	16. 0	42. 0	18. 0
			Aeration (S/TP)	MLS S 210 2.2 mg/L	MLV SS 153 4.6 mg/L		
16.	BOD load	Inlet of ETP	Outlet of ETP				
17.	Details of Recipient drain <b>Not Applicable _ having ZLD</b>						
	Name of drain in which the waste water is discharged : NA						
	Name of tributary : NA						
	Mode to reach ganga & its distance from the unit : NA						
Air Pollution – Emission Sources & Control							
18.	Sources of air pollution	Chimney Details	APC Equipments		Emission Quality		
			Stipulated	Provided			
	Enclosure 3						

	Details of D.G Set		Capacity		Exhaust pipe-		Emission Std.																																																																	
19.	Fuel Consumption		Type of fuel		Consumption		Used in																																																																	
			LSHS		40TPD		Carbon black production																																																																	
			LDO		4TPD		Inert, heating, cooling																																																																	
20.	Details on hazardous wastes and other solid waste generation																																																																							
	Type of Wastes			Quantity generated			Storage & Disposal																																																																	
	Oil contaminated waste			4.3			Sold to M/s Ramky Kanpur																																																																	
	Asbestos containing waste			1.0			Sold to M/s Ramky Kanpur																																																																	
	Chemical bottles			3.5			Sold to M/s Ramky kanpur																																																																	
	Spent Ion exchange resin			1.1			Sold to M/s Ramky kanpur																																																																	
	ETP Sludge			0.17			Sold to M/s Ramky kanpur																																																																	
	Sludge from N pit			0.18			Sold to M/s Ramky kanpur																																																																	
	Total																																																																							
21.	Management of Solid/ hazardous Wastes: Having agreement with M/s Ramky Kanpur (Enclosure 4)																																																																							
	Agreement with recyclers /TSDf (Enclose details): (Enclosure 4)																																																																							
22.	<p>Installation of</p> <p>(1) OCEMS : URL: <a href="http://www.xylemcpb.com">www.xylemcpb.com</a>, ID: skibipl, PW:skicbipl#42@0</p> <p>(2) Web Camera : Yes</p> <p>(3) Flow meter : Yes</p> <p>Connected with CPCB/SPCB Server : Yes</p> <p>(With details)</p> <p><b>Groundwater Analysis Report-</b> Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.</p> <table border="1"> <thead> <tr> <th>Year of Dug</th> <th>Depth (meter)</th> <th>Colour</th> <th>pH</th> <th>Total Alkalinity</th> <th>Total Hardness</th> <th>CO D</th> <th>TD S</th> <th>Cl<sup>-</sup></th> <th>F<sup>-</sup></th> <th>N O<sub>3</sub></th> <th>SO<sub>4</sub></th> </tr> </thead> <tbody> <tr> <td>Permissible Limit</td> <td></td> <td>15</td> <td>6.5 - 8.5</td> <td>600</td> <td>600</td> <td></td> <td>2000</td> <td>1000</td> <td>1.5</td> <td>45</td> <td>400</td> </tr> <tr> <td></td> </tr> <tr> <td></td> </tr> <tr> <td></td> </tr> </tbody> </table>												Year of Dug	Depth (meter)	Colour	pH	Total Alkalinity	Total Hardness	CO D	TD S	Cl <sup>-</sup>	F <sup>-</sup>	N O <sub>3</sub>	SO <sub>4</sub>	Permissible Limit		15	6.5 - 8.5	600	600		2000	1000	1.5	45	400																																				
Year of Dug	Depth (meter)	Colour	pH	Total Alkalinity	Total Hardness	CO D	TD S	Cl <sup>-</sup>	F <sup>-</sup>	N O <sub>3</sub>	SO <sub>4</sub>																																																													
Permissible Limit		15	6.5 - 8.5	600	600		2000	1000	1.5	45	400																																																													
23	<b>Groundwater Analysis Report-</b> Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500:																																																																							

2012.															
Sam ple	Parameters (all values are in mg/l)														
	As	Cd	Cr	Cu	Fe	Pb	Mn	Hg	Ni	Zn	Sb	Co	Se	V	
Perm issibl e Limit	0.0 5	0.0 03	0.0 5	1.5	0.3	0.0 1	0.3	0.0 01	0.0 2	15			0. 01		
<b>24 Recipient Drain's Analysis Report- Quality of discharged effluent (for all parameters as notified under Environment (Protection) Rules, 1986</b>															
24	Sampling location		Parameters (all values are in mg/l except Clour & pH)												
			Colo ur	pH	BOD	CO D	TSS	TD S	Cl <sup>-</sup>	N O <sub>3</sub>	NH <sub>3</sub> -N				
	Up Stream														
	Down Stream														
			<b>Status (Comply/ Non comply):</b>												
<b>25. By pass/ unauthorized discharge: (Samples to be collected and analysed)</b>															
<b>Status of validity &amp; compliance of consents and authorization</b>															
	Consent/Authorization		Validity				Compliance of conditions								
I	Under Water Act (copy to be enclosed)		Till 31/12/2023				Comply (Enclosure 6)								
II	Under Air Act (copy to be enclosed)		Till 31/12/2023				Comply (Enclosure 7)								
III	Hazardous Waste authorization (copy to be enclosed)		Till 31/12/2021				Comply (Enclosure 8)								
<b>Specific Observations:</b>															
	UNIT is having ZLD system. Oil and grease parameter both in ETP and STP is above permissible limit as mentioned in water consent issued by UPPCB. Various Water and air pollution control devices installed in units and their details is given in Enclosure 10														
<b>Photographs indicating locations (ETP, Inlet &amp; outlet of ETP, Process area, Maingate of unit and bypass if any)</b>															

	
<p>ETP IN</p>	<p>ETP</p>
	
<p>OCMS</p>	<p>OUTLET FLOWMETER</p>
	

(Note: Apart from notified standards for each type of industry, the MLSS/MLVSS samples from aeration tank is also to be collected and analysed)

<p>☉ <b>Recommendations/Suggestion:</b></p>					
1.	Recommended to install flowmeter at ETP inlet				
Inspection Team	Sl. No.	Name	Designation	Organization	Signature

		Prof SN Upadhyay	Emeritus Professor	IIT (BHU)	
		Ms Zeenat Arif	Research Scholar	IIT (BHU)	<i>Zeenat</i>
		Mr. Rahul	Technical staff	IIT(BHU)	<i>Rahul</i>

421 Complying, w-69

17/1/21

		<b>INDUSTRY INSPECTION REPORT</b> <b>(FOOD, DAIRY BEVERAGES / CHEMICAL / OTHERS)</b>
<b>A. General Section :</b>		<b>Date of Inspection : 17/01/2021</b>
1.	Unit Code :	997
2.	Name of the Unit with complete Postal address :	M/S SKI Carbon Black India Pvt. Ltd Formerly (HiTech. Carbon) Renukoot, Sonbhadra (Birla Carbon India Pvt. Ltd., Unit : Renukoot, Murdha Industrial Area) P.O. Renukoot, Dist. Sonbhadra, U.P. Pin : 231217
3.	Spatial Coordinates (Latitude & Longitude) in Decimal format only	Latitude : 24 Deg. 13' 43.65"N (Centre) Longitude : 83 Deg. 02' 17.96" E (Centre)
4.	Name of the contact person with designation : Telephone : E-mail :	Mr. Kaushal Kishore, Manager Utility, 9450161896 kaushal.kishore@adityabirla.com
5.	Date/Year of commissioning :	Line-1 : July' 1988, Line-2 : Jan' 1994
6.	Name of SPCBs Regional Office :	Regional Office, CPCB, Picup Bhavan, Gomti Nagar, Lucknow
7.	Industry Operational Status :	<b>Operational</b>

**B. Consent Section**

(Attach valid copies , or if expired then attach recent expired copies along with copy of application)

8a.	<b>Water Consent</b> (Validity with date/ Expired/ Applied for renewal/ First time Applied / Never Applied)	Valid till 31.12.2023, A-1
8b.	<b>Air Consent</b> (Validity with date/ Expired/ Applied for renewal/ First time Applied / Never Applied)	Valid till 31.12.2023, A-2
8c.	<b>Hazardous Waste Authorization</b> (Validity with date/ Expired/ Applied for renewal/ First time Applied / Never Applied)	Valid till 19.08.2021, A-3
8d.	<b>NOC from CGWA</b> (Validity with date/ Expired/ Applied for renewal/ First time Applied / Never Applied)	Not applicable (Using surface water)

**C. General Information & Production Details**

9.	Name of the Inspecting & Monitoring officials	
10.	Consented Production capacity (TPD) for each product	Carbon black production, 6100 MT/Month
11.	By products (at full capacity)	Power generation : 12 MW
12.	Manufacturing process details (Attach Process Flow chart for each Product)	Process flow sheet attached as A-4
13.	Present production status for each products	Plant running at full capacity, 6100 MT/Month
14.	By products (Actual Production)	Power generation 12 MW
15.	Raw materials consumed (Tons per Ton of product)	1.7 Ton per ton of product

**C. Water Consumption Details :**

no/A222  
A  
17/1

16a.	Total water requirement (m <sup>3</sup> /day)	Process	750
		Washing	60
		Domestic	300
		Others (specify)	1100 (Cooling Tower, DM Plant, Boiler)
		Total	2210
16b.	Specific water Consumption (kl/unit of product)	11.05 Kl/MT	
16c.	Sources of water (Borewell/surface/others)	River Water	
16d.	Flow meter installed at borewell (Yes/ No) :	NA (Using surface water)	
	Meter Reading at the time of inspection :		
	(collect a copy of logbook of last 02 months)		

#### D. Wastewater – Generation, Treatment & Discharge

17.	Wastewater generation, (m <sup>3</sup> /day)	As per consent	Present status (m <sup>3</sup> /day)			
	Process effluent	550	160			
	Domestic wastewater	175	100			
	Total	725	260			
17a.	Specific wastewater generation (kl/ unit of product)	3.6	1.3			
18.	Wastewater (effluent) Discharged, (m <sup>3</sup> /day)	As per consent	Present status (m <sup>3</sup> /day)			
18a.	Process effluent Discharged :	0	0			
	Domestic wastewater Discharged :	0	0			
18b.	Total Effluent Discharged	0	0			
19.	Specific Effluent Discharged (kl/ unit of product)	NA				
20.	Final Discharge Point of treated wastewater	NA				
21a.	Quality of total Effluent at INLET of ETP (collect logbook of last 02 months) A-4(a)	725	260			
21b.	Quality of total Treated effluent at OUTLET of ETP (collect logbook of last 02 months) A-4(a) A-6	pH: 6.5-8.5, BOD: <30 Mg/l, COD: <250 Mg/l, TSS: <100Mg/l,	pH: 7.32, BOD: 20 Mg/l, COD: 130 Mg/l, TSS: 25 Mg/l,			
22.	Description of Effluent Treatment facilities components with design details (Attach Flow chart)	ETP for Industrial Effluent, STP for Domestic Effluent A-5				
23.	Quality of discharged effluent (for all parameters as notified under Environment (Protection) Rules, 1986) at the time of inspection: (Attach Analysis report) A-6					
	Analysis report results (of collected Sample)	pH	BOD	COD	TSS	TDS
23a.	Analysis results : ETP Inlet	5.59	30	243	170	849
23b.	Analysis results : ETP Outlet	6.63	24	222	68	810
23c.	Other Consented parameters (as in CTO) :	MLSS*	MLVSS*	NA	.....NA	.....
	Analysis results : Other Consented parameters					
23d.	Compliance Status: <b>Comply / Non-complying</b> (Based on Discharge norms)	<u>Comply</u>				
23e.	Quality of discharged effluent (for all parameters as notified under Environment (Protection) Rules, 1986) Unit's own laboratory or through external agency/laboratory:					
24.	Unit is ZLD (Confirm with CTO) : Yes (A-1)					
25a.	BOD load (kg/day) calculated at:	ETP Inlet effluent quality		ETP Outlet effluent quality		
		8.0 Kg/day		3.2 Kg/day		
25b.	COD load (kg/day) calculated at:	40.0 Kg/day		20.8 Kg/day		

26.	Recycled water Consumption:	260 Kl/Day in Manufacturing process, Floor washing and Cooling Tower as make up
*(Note: Apart from notified standards for each type of industry, the MLSS/MLVSS samples from aeration tank is also to be collected and analysed)		

#### E. Air Pollution – Emission Sources & Control

27a.	Sources of air pollution	Chimney Details	APC Equipments		Emission Quality			
			Stipulated	Provided				
Details of D.G Set (DG sets are only for emergency Power back up at the time of break downs)			Capacity 1. 2250 KVA 2. 1250 KVA		Exhaust pipe height 1. 30 Meter 2. 20 Meter		Emission Std. Following	
27b.	Fuel Consumption	Type of fuel	Consumption		Used in			
		LSHS	40 KLD		Carbon black production			
		LDO	4 KLD		For Plant start up			

#### F. Details on hazardous wastes and other solid waste generation

28a.	Types of Waste Generated	Quantity generated	Storage	Disposal
	Chemical Sludge :	N-Pit Sludge : 1 MT/Annuam	Disposal : 1 MT/Annuam	
	ETP Sludge :	ETP Sludge : 1 MT/Annuam	Disposal : 1 MT/Annuam	
	Others e.g., Used oil, empty barrels etc. (specify) :	Empty barrel : 10 MT/Annuam	Disposal : 5 MT/Annuam Used oil from maintenance & process is reused : Quantity 5 MT/Annuam	
	Total Quantity :	10 MT/Annuam		10 MT/Annuam
28b.	ETP Sludge Test report :	A-7		
29a.	Annual return (Form - 4)	Yes A-7(a)		
29b.	Common/ hazardous waste treatment Storage & Disposal Facility Manifest (Form - 10)	Yes/ No (Attach a copy)		As per – A-8
29c.	Hazardous Waste disposal method :	Disposal through M/s Ramky Kanpur		

#### G. Quality of Groundwater samples collected during the inspection (Attach Analysis report)- NA

30a.	Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.											
	Year of Dug	Depth (meter)	Colour	pH	Total Alkalinity	Total Hardness	COD	TDS	Cl <sup>-</sup>	F <sup>-</sup>	NO <sub>3</sub>	SO <sub>4</sub>
	Permissible Limit		15	6.5-8.5	600	600		2000	1000	1.5	45	400
	Status (Comply/ Non comply):											
30b.	Groundwater Analysis Report- Quality of Groundwater is compared with Bureau of Indian Standard (BIS) DRINKING WATER — SPECIFICATION (Second Revision) IS 10500: 2012.											

Sample	Parameters (all values are in mg/l)													
	As	Cd	Cr	Cu	Fe	Pb	Mn	Hg	Zn	Se	Sb	Ni	Co	V
Permissible Limit	0.05	0.01	0.05	1.5	1.0	0.05	0.3	0.001	15	0.01	0.006	0.02	-	-
Status (Comply/ Non comply):														

### II. Recipient Drain- NA

31.	Name of the Recipient Drain :													
	Recipient Drain's Analysis Report: Quality of discharged effluent (for all parameters as notified under Environment (Protection) Rules, 1986													
	Sampling location		Parameters (all values are in mg/l except Colour & pH)											
			Colour	pH	BOD	COD	TSS	TDS	Cl	NO <sub>3</sub>	NH <sub>3</sub> -N			
	Up Stream													
	Down Stream													

### 1. OCEMS (Online Continuous Effluent Monitoring System)

32a.	OCEMS status	Installed – Yes	Connected – Yes		
32b.	OCEMS panel readings	pH: 7.3	BOD: 18.2 Mg/l	COD: 125.7 Mg/l	TSS: 13.8 Mg/l
32c.	OCEMS last calibration details	07.01.2021			

### J.a. Other Observations:

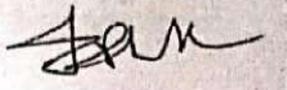
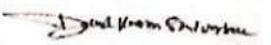
1.	Status of any Non-compliance / Directions received from: CPCB/ State Pollution Boards/ PCC/ any other regulatory authority:
2.	Status of Previous inspections:
3.	Distance of Unit from any Water body / River – Ganga/ Yamuna/ Hindon/ East Kali (measure via Google map) 7.7 km
4.	Sample Collected during Inspection (Yes/ No): Yes
5.	Any Discharge / bypass evident: No

### 33. Recommendations/Suggestion:

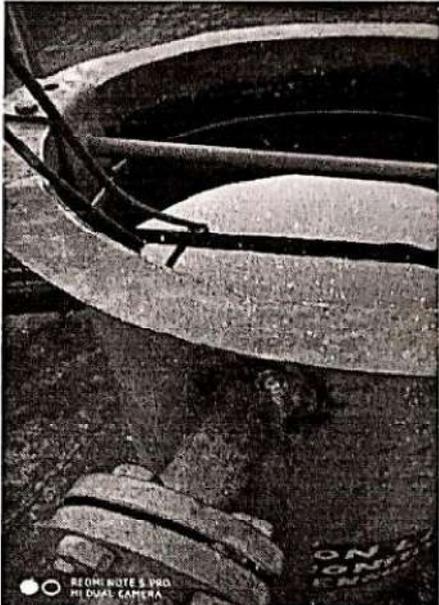
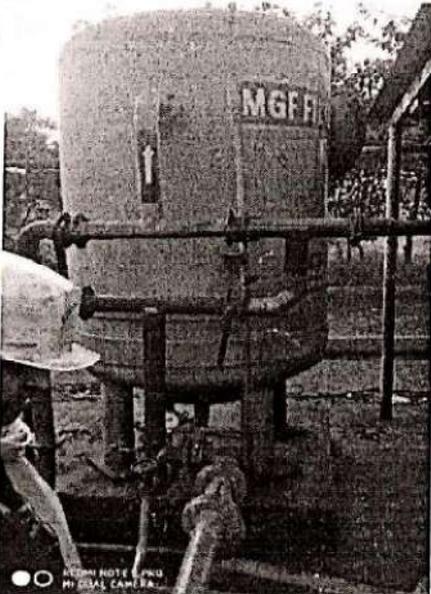
1. Unit should minimized the Water consumption

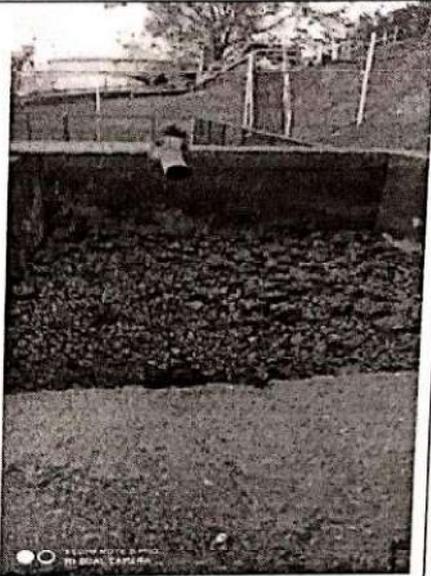
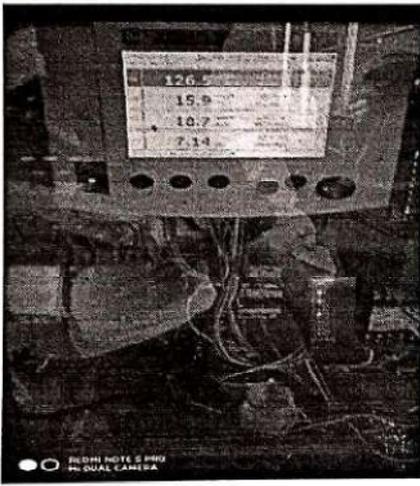
34. Over All Compliance Status: **Complying / Non- Complying** : Complying

35. Inspection Team	Sl. No.	Name	Designation	Signature
---------------------	---------	------	-------------	-----------

1.	Dr. J. P. Chakraborty	Assistant Professor IIT(BHU) Varanasi	
2.	Mr. Devesh Kumar Srivastava	Research scholar IIT(BHU) Varanasi	
3.			
4.	Arun kumar Pal	Research scholar IIT(BHU) Varanasi	
5.		b	

Photographs indicating locations

1	Inlet of ETP	 Yes	5	OCEMS (Sensors)	Yes 
2	Outlet of ETP	Yes 	6	Borewell meter (with reading)	No

3	Bypass (if any)	No	7	Hazardous Waste Storage	 <p>Yes</p>
4	OCEMS (Panel)/ Webcamera	Yes/ No	8	Others	



**INDUSTRY INSPECTION REPORT (OTHERS)**

**General Information & Operational Details**

**Date of Inspection .....09/02/2022.....**

1.	Unit Code	997	
2.	Name & complete Address:	M/S SKI Carbon Black India Pvt. Ltd Formerly (HiTech. Carbon) Renukoot, Sonbhadra (Birla Carbon India Pvt. Ltd., Unit : Renukoot, Murdha Industrial Area) P.O. Renukoot, Dist. Sonebhadra, U.P. Pin : 231217	
3.	Geographical Coordinates (Latitude and Longitude) in Decimal	Latitude : 24.2292213 Longitude : 83.039511	
4.	Name of the: occupier/ contact person(s) with designation: a) Telephone/Mobile(s) b) E-mail ID(s)	Mr. Syed mislam Manager Utility, 9432660456 Syed.islam@adityabirla.com	
5.	Date/year of commissioning	Line-1 : July'1988, Line-2 : Jan'1994	
6.	Name of SPCBs Regional Office	Regional Office, CPCB, Picup Bhavan, Gomti Nagar, Lucknow	
7.	Operational Status of the unit  If non-operational: a) Self-closed then collect copy of unit shut down letter duly certified by regional officer of concerned SPCB. b) Closure notice by CPCB or SPCB then collect copy of notice and copy of unit shut down letter duly certified by regional officer of concerned SPCB. c) Any other reason, then specify and attach supporting documents	Operational  If any, also mention time and since when, the unit is non-operational.	
8.	Operational Schedule	24 hour Operation hours per day 365 Number of Working days per year	
9.	Feedback from Local residents/ neighbourhood (about pollution status of the unit inspected)	NA	
10.	Approximate Distance (Km) from River Ganga / or its tributary (specify name of the tributary) (measure via Google map)	NA	
11.	Manufacturing process flow chart for each product (Flowchart to be attached)	Enclosed A1	
12.	Material Balance Flow Chart (Flowchart to be attached)	Enclosed A1	
13.	CGWA NOC status	Validity with date (Valid copy to be attached)	If not valid, whether Applied for renewal? (application and expired NOC copy to be attached)

	NOC from CGWA as a permission to abstract groundwater (copy to be attached)	Not Applicable	
14.	<b>Consent Status</b>	<b>Validity with date (Valid copies to be attached)</b>	<b>If not valid, whether Applied for renewal? (application and expired consent copies to be attached)</b>
	Consent to Operate issued under Water Act, 1974 by SPCB (copy to be attached)	Valid till December 31, 2023	Enclosed A2
	Consent to Operate issued under Air Act, 1981 by SPCB (copy to be attached)	Valid till December 31, 2023	Enclosed A3
	Authorization for Hazardous Waste Disposal issued under Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 by SPCB (copy to be attached)	valid till 19/8/2021	Enclosed A4
15.	<u>Product(s) &amp; Capacity-</u> {For all main product(s) and By-product(s)}	i. <u>TOTAL Permitted production (As per consent):</u> Raw material (in nos. and weight in TPD): Semi-finished/Finished product (in TPD): Other(s): Plant running at full capacity, 6100 MT/Month  ii. <u>ACTUAL TOTAL production (during the inspection):</u> Raw material (in nos. or weight in TPD): Semi-finished/ Finished product (in TPD): Other(s): Plant running at full capacity, 6100 MT/Month	
16.	Type of Industry / Processes involved in operation (such as electroplating/ fabrication of parts/ assembly of parts/ automobile parts/ service station/ etc.)	<u>Carbon black production</u>	
<b>RAW WATER SUPPLY</b>			
17.	Source(s) of raw water supply	(River/ Municipal supply/ Tankers/ Borewell/ Tubewell/ Others): NA (Fresh water from HINDLACO- Annexure 4.1)	
	In case of River/ Municipal Supply/ Tankers/ Others,  <u>Logbook maintained:(Yes/No) (Last three months' logbooks to be attached)</u>	Whether flow meter with totalizer installed at freshwater line (Yes/No): NA  Type(s) and nos. of the source:(Fresh water from HINDLACO- Annexure 4.1)...  <u>Type of Flowmeter:</u> mechanical/ digital/ electromagnetic/ ultrasonic etc.  Instantaneous Reading:... NA.....m3/hr Totalizer Reading: .....NA..... m3	

	In case of Borewell/ Tubewell,  <u>Logbook maintained:</u> (Yes/No) <b>(Last three months' logbooks to be attached)</b>	Whether flow meter with totalizer installed at borewell line (Yes/No): NO  No. of Borewell(s) found in the unit premises having flow meter with totalizer installed: .....NA.....  <u>Type of Flowmeter:</u> mechanical/ digital/ electromagnetic/ ultrasonic etc.  Instantaneous flow rate Reading:..... m <sup>3</sup> /hr Totalizer Reading during visit: .....m <sup>3</sup> } (mention these values for all the borewells with flowmeters)		
		<b>Production process, Washing, etc.</b>	<b>Domestic</b>	<b>Others (specify)</b>
18.	Average Water Consumption (KLD) (based on logbook of Water abstracted)	NA		
	Water abstracted during the inspection (KLD)	NA		
	Water Consumption in KL/ MT of product	NA		
	<b>EFFLUENT TREATMENT PLANT</b>			<b>Installed (Yes)</b>
	Status of ETP/ PETP	(Operational / Non-Operational): Operational		
	Sample collected during inspection	(Yes/No) : YES If No, specify the reason.		
	Type of Sampling	{Grab/ Composite (hours)}: GRab		
	Designed capacity of ETP /PETP (in KLD)	200 KL/day		
19.	Names of all treatment units <b>(Flowchart to be attached)</b> Also, mention name of operational treatment units	Enclosed A5		
	Dimensions of treatment units	Enclosed A5		
	Processes from where wastewater streams reaching ETP/ PETP	ETP		
	Type of treatment process	Physico-chemical		
20.	Name of chemical(s) consumed in ETP/ PETP and their quantity (in Kg/day)			
21.	System of chemical mixing for solution preparation (Manual/ Mixer)	Mixer		
22.	System of Chemical dosing (Manual/ Mechanical through pumps)	Mechanical through pumps		
	<b>ETP/ PETP INLET</b>			
23.	Flow meter with totalizer installed at ETP/ PETP inlet  <u>Logbook maintained:</u> (Yes/No) <b>(Last three months' logbooks to be</b>	(Yes  <u>Type of Flowmeter:</u> mechanical/ digital/ electromagnetic/ ultrasonic etc. Instantaneous flow rate Reading: 5.941 m <sup>3</sup> /hr Totalizer Reading: 4625933.9 m <sup>3</sup>		

	In case of Borewell/ Tubewell,  <u>Logbook maintained:</u> (Yes/No) <b>(Last three months' logbooks to be attached)</b>	Whether flow meter with totalizer installed at borewell line (Yes/No): NO  No. of Borewell(s) found in the unit premises having flow meter with totalizer installed: .....NA.....  <u>Type of Flowmeter:</u> mechanical/ digital/ electromagnetic/ ultrasonic etc.  Instantaneous flow rate Reading:..... m3/hr Totalizer Reading during visit: .....m3 } (mention these values for all the borewells with flowmeters)		
		<b>Production process, Washing, etc.</b>	<b>Domestic</b>	<b>Others (specify)</b>
18.	Average Water Consumption (KLD) (based on logbook of Water abstracted)	NA		
	Water abstracted during the inspection (KLD)	NA		
	Water Consumption in KL/ MT of product	NA		
	<b>EFFLUENT TREATMENT PLANT</b>			Installed (Yes)
	Status of ETP/ PETP	(Operational / Non-Operational): Operational		
	Sample collected during inspection	(Yes/No) : YES If No, specify the reason.		
	Type of Sampling	{Grab/ Composite (hours)}: GRab		
	Designed capacity of ETP /PETP (in KLD)	200 KL/day		
19.	Names of all treatment units <b>(Flowchart to be attached)</b> Also, mention name of operational treatment units	Enclosed A5		
	Dimensions of treatment units	Enclosed A5		
	Processes from where wastewater streams reaching ETP/ PETP	ETP		
	Type of treatment process	Physico-chemical		
20.	Name of chemical(s) consumed in ETP/ PETP and their quantity (in Kg/day)			
21.	System of chemical mixing for solution preparation (Manual/ Mixer)	Mixer		
22.	System of Chemical dosing (Manual/ Mechanical through pumps)	Mechanical through pumps		
	<b>ETP/ PETP INLET</b>			
23.	Flow meter with totalizer installed at ETP/ PETP inlet  <u>Logbook maintained:</u> (Yes/No) (Last three months' logbooks to be	(Yes  <u>Type of Flowmeter:</u> mechanical/ digital/ electromagnetic/ ultrasonic etc. Instantaneous flow rate Reading: 5.941 m3/hr Totalizer Reading: 4625933.9 m3		

	attached)	Annexure 7&7.1		
		<b>Production processes</b>	<b>Domestic uses</b>	<b>Others (specify)</b>
	Average Effluent Generation (KLD) (based on logbook of ETP/ PETP inlet)	600		
	Effluent Generation during the inspection (KLD)	600		
	Effluent Generation in KL/ MT of product	3.038		
<b>ETP/ PETP OUTLET</b>				
24.	Flow meter with totalizer installed at ETP/ PETP outlet	(Yes/NO): ZLD		
	<u>Logbook maintained: (Yes/No) (Last three months' logbooks to be attached)</u>	Type of Flowmeter: mechanical/ digital/ electromagnetic/ ultrasonic etc. Instantaneous flow rate Reading:.....m3/hr Totalizer Reading: ..... m3		
		<b>Production processes</b>	<b>Domestic uses</b>	<b>Others (specify)</b>
	Average Effluent Discharge (KLD) (based on logbook of ETP/ PETP outlet)	NA		
	Effluent Discharge during the inspection (KLD)	NA		
	Effluent Discharge in KL/ MT of product	NA		
<b>TREATED EFFLUENT RECYCLED</b>				
25.	Flow meter (s) at all recirculation lines installed with totalizer	(Yes		
	<u>Logbook maintained: (Yes/No) (Last three months' logbooks to be attached)</u>	Type of Flowmeter: mechanical/digital/electromagnetic/ ultrasonic etc. Instantaneous flow rate Reading. 3.945 m3/hr Totalizer Reading: 3408768.2 m3 (Annexure-7 & 7.1) (mention these values for all recirculation lines with flowmeters)		
		<b>Production processes</b>	<b>Domestic uses</b>	<b>Others (specify)</b>
	Average Water Recycled (KLD) (based on logbook of Recirculated water)	150		
	Water Recycled during the inspection (KLD)	0.76		
	Water Recycled in KL/MT of product	145		
26.	Whether Unit has achieved Zero Liquid Discharge?	(Yes		
	If Yes, confirm ZLD condition with Consent to Operate issued under Water Act, 1974.	(Confirmed)		
<b>TREATED EFFLUENT DISCHARGED</b>				
27.	a) No. of consented outlets	0		
	b) Actual no. of outlets observed during visit	0		
	Whether any By-pass / multiple Outlets of Effluent observed (Photograph and bypassed effluent	(Yes/No): NO		

sample to be attached along with analysis report)	
Mode of discharge from the unit premises	Open channel (lined/ unlined)/ Underground pipeline/ Surface pipeline : ZLD
Ultimate disposal point	Drain (name) / river (name) / land (land area): ZLD
Tracked route to reach river Ganga or its tributary (include name of drains/ intermediate rivers)	Renu river to Son river to Ganga

**Sewage management section**

28	Quantity of sewage generated (KLD)	60 KLD	
29	STP status	Installed (Yes/No) : Yes Operational (Yes/No) : Operational Capacity:	
30	Flow meter/ v-notch installed at inlet of STP	Yes/No: NO Type: mechanical/digital/electromagnetic etc. Calibration details: Instantaneous Reading:.....NA.....m <sup>3</sup> /hr Totalizer Reading: .....NA..... m <sup>3</sup> Logbook maintained: Yes/No (if yes, last three months logbook data should be collected)	
31	Flow meter/ v-notch installed at outlet of STP	Yes Type: electromagnetic etc. Calibration details: Instantaneous Reading: 2.21 m <sup>3</sup> /hr Totalizer Reading: 8902.259 m <sup>3</sup> Logbook maintained: Yes (if yes, last three months logbook data should be collected)	
32	Quantity of treated sewage (KLD) (to be calculated from STP inlet logbook)	NA	
33	Quantity of recycled treated sewage (KLD) (Total of last three months)	In production	Others
		55	

34	Quantity of treated sewage discharged (KLD) (to be calculated from ETP outlet logbook)-																																				
35	Mode of discharge	Surface pipeline:																																			
36	Discharge in	Drain (name)/river (name)/ land: Murdhuwa nallah																																			
37	<b>Characteristics of Sewage</b>																																				
	<table border="1"> <thead> <tr> <th>Parameter</th> <th>STP inlet</th> <th>STP outlet</th> <th>Discharge Norms (as per consent)</th> <th>Compliance Status</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>6.87</td> <td>7.29</td> <td></td> <td>Comply</td> </tr> <tr> <td>BOD (mg/l)</td> <td>11.3</td> <td>7.5</td> <td></td> <td>Comply</td> </tr> <tr> <td>COD (mg/l)</td> <td>55.5</td> <td>22.2</td> <td></td> <td>Comply</td> </tr> <tr> <td>TSS (mg/l)</td> <td>80.1</td> <td>39.8</td> <td></td> <td>Comply</td> </tr> <tr> <td>TDS (mg/l)</td> <td>185</td> <td>152</td> <td></td> <td>Comply</td> </tr> <tr> <td>Colour (Hazen)</td> <td>15.0</td> <td>10</td> <td></td> <td></td> </tr> </tbody> </table>	Parameter	STP inlet	STP outlet	Discharge Norms (as per consent)	Compliance Status	pH	6.87	7.29		Comply	BOD (mg/l)	11.3	7.5		Comply	COD (mg/l)	55.5	22.2		Comply	TSS (mg/l)	80.1	39.8		Comply	TDS (mg/l)	185	152		Comply	Colour (Hazen)	15.0	10			
Parameter	STP inlet	STP outlet	Discharge Norms (as per consent)	Compliance Status																																	
pH	6.87	7.29		Comply																																	
BOD (mg/l)	11.3	7.5		Comply																																	
COD (mg/l)	55.5	22.2		Comply																																	
TSS (mg/l)	80.1	39.8		Comply																																	
TDS (mg/l)	185	152		Comply																																	
Colour (Hazen)	15.0	10																																			

OCEMS STATUS AND DETAILS							
Whether installed or not	(Yes/No): yes						
Whether connected to CPCB server	(Yes/No): yes						
Parameters displayed on OCEMS	pH, TSS, BOD, COD,						
URL, Password and login ID	URL: <a href="http://www.xylemcpcb.com">www.xylemcpcb.com</a> , ID: skibiopl, PW:skicbiopl#42@0						
38 Frequency of calibration	1 year						
Last date of calibration	22/7/2021						
Next due date of calibration	22/7/2022 (Annexure 8)						
Techniques (In-line/ On-line)	In line						
Instantaneous values shown on OCEMS during inspection	Flow (m <sup>3</sup> /hr): 0 pH : 7.33 TSS (mg/l): 62.8 BOD (mg/l): 23.6 COD (mg/l): 106.3 Any other parameter(s):						
AIR POLLUTION – EMISSION SOURCES & CONTROL							
Sources of air pollution	Chimney Details	APC Equipments		Emission Quality			
		Stipulated	Provided	Stipulated			
Annexure 3							
39 Details of D.G Set (DG sets are only for emergency Power back up at the time of break downs)	Capacity	2250 KVA		Exhaust pipe height		Emission Std.	
		1250 KVA		30 Meter		Following	
Fuel Consumption	Type of fuel			Consumption		Process/ Machine	
	LSHS			40 KLD		Carbon black production	
	LDO			4 KLD		For Plant start up	
SOLID WASTE & SLUDGE MANAGEMENT							
40	Solid waste generated in the unit:	Production Process waste – ETP Chemical Sludge –1 MT/Annum Raw material residues- Used oil – Others (if any) – N-Pit Sludge : 1 MT/Annum Empty barrel : 10 MT/Annum					
	ETP Sludge Dewatering system	(Sludge drying beds)					
	Total Solid waste generated (in Kg/month)	10 MT/Annum					
	Whether Logbook for Solid Waste generated maintained? (Last three months' logbooks to be attached)	(Yes) Annexure 9 & 9.1					
	Average Quantity of Solid generated (in Kg/day) (based on logbook)	Annexure 9 & 9.1					
	Mode of Hazardous waste disposal	TSDF Site					

	If Disposal through TSDF site: <b>(Last four Form- 10 to be attached)</b>	(Yes: Annexure 9 & 9.1)																																																																																	
	Whether Logbook for Solid Waste Disposed maintained? <b>(Last three months' logbooks to be attached)</b>	(Yes: Annexure 9 & 9.1)																																																																																	
	<b>ENVIRONMENTAL LAB</b>																																																																																		
41	Availability of Environmental Lab (Also, mention type of instruments available in the lab)	Yes																																																																																	
	Staff engaged at ETP (along with nos.)	ETP Manager (s):01 Chemist/ Lab Assistant (s):2 Operator/Helper (s):5 Others:																																																																																	
	<b>ELECTRICITY CONSUMPTION IN ETP</b>																																																																																		
42	Whether separate energy meter installed for ETP	(Yes																																																																																	
	Average Electricity Consumption (in KWh/day) (based on logbook)	1450 (Annexure 10)																																																																																	
	Instantaneous energy meter reading during inspection (in KWh)	144.57286																																																																																	
	<b>COMPLIANCE STATUS (Complying/ Non-complying)</b>																																																																																		
43	<b>As per effluent discharge norms</b>																																																																																		
	<b>Overall</b>																																																																																		
44	<b>Effluent Analysis Report- Quality of discharged effluent (for all parameters as notified for the UNIT under Environment (Protection) Rules, 1986/ required as per Consents)</b>																																																																																		
	<table border="1"> <thead> <tr> <th>Parameter</th> <th>ETP inlet</th> <th>ETP (Recycle)</th> <th>Any other location</th> <th>Norms as per consent</th> <th>Compliance w.r.t. consent</th> </tr> </thead> <tbody> <tr> <td>pH</td> <td>6.95</td> <td>6.99</td> <td></td> <td></td> <td>Comply</td> </tr> <tr> <td>BOD (mg/l)</td> <td>11.3</td> <td>7.5</td> <td></td> <td></td> <td>Comply</td> </tr> <tr> <td>COD (mg/l)</td> <td>200</td> <td>60.0</td> <td></td> <td></td> <td>Comply</td> </tr> <tr> <td>TSS (mg/l)</td> <td>338</td> <td>201.8</td> <td></td> <td></td> <td>Non Comply ✓</td> </tr> <tr> <td>FDS (inorganic) (mg/l)</td> <td>356</td> <td>197</td> <td></td> <td></td> <td>Comply</td> </tr> <tr> <td>TDS (mg/l)</td> <td>1510</td> <td>780</td> <td></td> <td></td> <td>Comply</td> </tr> <tr> <td>Sulphide (mg/l)</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Ammonical Nitrogen (mg/l)</td> <td>2.8</td> <td>1.9</td> <td></td> <td></td> <td>Comply</td> </tr> <tr> <td>Total Chromium (mg/l)</td> <td>&lt;0.05</td> <td>&lt;0.05</td> <td></td> <td></td> <td>Comply</td> </tr> <tr> <td>Oil and Grease (mg/l)</td> <td>20.0</td> <td>17.0</td> <td></td> <td></td> <td>Non Comply ✓</td> </tr> <tr> <td>*In Aeration Tank(s),</td> <td colspan="5">MLSS (mg/l): .....;</td> </tr> <tr> <td></td> <td colspan="5">MLVSS (mg/l):.....</td> </tr> </tbody> </table>					Parameter	ETP inlet	ETP (Recycle)	Any other location	Norms as per consent	Compliance w.r.t. consent	pH	6.95	6.99			Comply	BOD (mg/l)	11.3	7.5			Comply	COD (mg/l)	200	60.0			Comply	TSS (mg/l)	338	201.8			Non Comply ✓	FDS (inorganic) (mg/l)	356	197			Comply	TDS (mg/l)	1510	780			Comply	Sulphide (mg/l)						Ammonical Nitrogen (mg/l)	2.8	1.9			Comply	Total Chromium (mg/l)	<0.05	<0.05			Comply	Oil and Grease (mg/l)	20.0	17.0			Non Comply ✓	*In Aeration Tank(s),	MLSS (mg/l): .....;						MLVSS (mg/l):.....				
Parameter	ETP inlet	ETP (Recycle)	Any other location	Norms as per consent	Compliance w.r.t. consent																																																																														
pH	6.95	6.99			Comply																																																																														
BOD (mg/l)	11.3	7.5			Comply																																																																														
COD (mg/l)	200	60.0			Comply																																																																														
TSS (mg/l)	338	201.8			Non Comply ✓																																																																														
FDS (inorganic) (mg/l)	356	197			Comply																																																																														
TDS (mg/l)	1510	780			Comply																																																																														
Sulphide (mg/l)																																																																																			
Ammonical Nitrogen (mg/l)	2.8	1.9			Comply																																																																														
Total Chromium (mg/l)	<0.05	<0.05			Comply																																																																														
Oil and Grease (mg/l)	20.0	17.0			Non Comply ✓																																																																														
*In Aeration Tank(s),	MLSS (mg/l): .....;																																																																																		
	MLVSS (mg/l):.....																																																																																		
	<b>*Note: Apart from notified standards for each type of industry, the MLSS/MLVSS samples from aeration tank is also to be collected and analysed</b>																																																																																		

Additional parameters for GPs located in Yamuna main stem states;												
S.No.	Parameters	ETP Inlet (mg/L)	ETP Outlet (mg/L)									
1	Ammonia	NA	NA									
2	Ammonium Nitrate	NA	NA									
3	Phosphate	NA	NA									
4	Surfactant (MBAS assay)	NA	NA									

45 **Groundwater Analysis Report-** Quality of Groundwater is compared with Bureau of Indian Standard (BIS) Drinking Water — Specification (Second Revision) IS 10500: 2012.

Year of Dug	Depth (meter)	Colour	pH	Total Alkalinity	Total Hardness	COD	TDS	Cl <sup>-</sup>	F <sup>-</sup>	NO <sub>3</sub>	SO <sub>4</sub>		
		15	6.5-8.5	600	600	-	2000	1000	1.5	45	400		
		<5	7.88	60	72		106	<5	0.43	1.9			

Sample	Parameters (all values are in mg/l)													
	As	Cd	Cr	Cu	Fe	Pb	Mn	Hg	Ni	Zn	Sb	Co	Se	V
Permissible Limit	0.05	0.003	0.05	1.5	0.3	0.01	0.3	0.001	0.02	15		-	0.01	-
	bdl		<0.03	<0.02	0.28		0.1	bdl						

46 **Recipient Drain's Analysis Report: UNIT is ZLD so no drain sampling**

Sampling location	Parameters (all values are in mg/l except Colour & pH)									
	Colour	pH	BOD	COD	TSS	TDS	Cl <sup>-</sup>	NO <sub>3</sub>	NH <sub>3</sub> -N	
Up Stream w.r.t the unit										
Down Stream w.r.t the unit										

**Additional parameters for recipient drains in Yamuna main stem states;**

S.No.	Parameters	Upstream (mg/L)	Downstream (mg/L)
1	Ammonia	NA	NA
2	Ammonium Nitrate	NA	NA
3	Phosphate	NA	NA
4	Surfactant (MBAS assay)	NA	NA

47 **By-pass Analysis Report (s)(if applicable): NO**

Sampling location	Parameters (all values are in mg/l except pH)				
	pH	BOD	COD	TSS	Oil & grease
Sample (mention location details)					

48 <b>Status on implementation of CREP recommendations:</b>		
S. No.	Recommendations	Status of Implementation
a.		All valid consent letter shared
b.		Flowmeter installed at all specified location and logbook maintained for the same
28.	c.	Energy meter installed at ETP
49 <b>Environmental clearance (EC) – details &amp; Compliance:</b>		
I.	Details of EC	
II.	Major Conditions	Compliance
a.	Consent Letter	All valid: Comply
b.	Discharge Parameter	TSS & O&G above permissible limit: Non comply

**Note:**

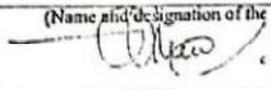
1. If you found bypass system during the inspection, inform to corresponding divisional head immediately with Video Clip.
2. Photographs, Observations, Analysis reports, Recommendations and any other required information / documents should be enclosed as Annexure.
3. In case the unit is non-operational or the industry does not cooperate for inspection, the sample from recipient drain and groundwater must be collected.

☛ <b>Specific Observations:</b>	
	<ul style="list-style-type: none"> <li>• Unit and ETP both are operational</li> <li>• All valid consent letter shared</li> <li>• OCEMS installed and connected to CPCB server</li> <li>• Unit is non comply as TSS and O&amp;G in ETP is above permissible limit</li> </ul>

☛ <b>Specific Recommendations/Suggestions:</b>	
1.	1. Unit should make rain water harvesting system to utilize water
2.	

**Overall Compliance Status: Complying/non-complying: Non Comply**

**Inspection team details:**

S.No.	Technical institute officials	Designation	Organisation	Signature with date
	Dr A Rakshit	Prof	BHU	(Name and designation of the 
	Mr Avinash			

S.No.	SPCB/SMCG officials	Designation	Organisation	Signature with date
	Mr TN Singh	RO	UPPCB	

**PHOTOGRAPHS**

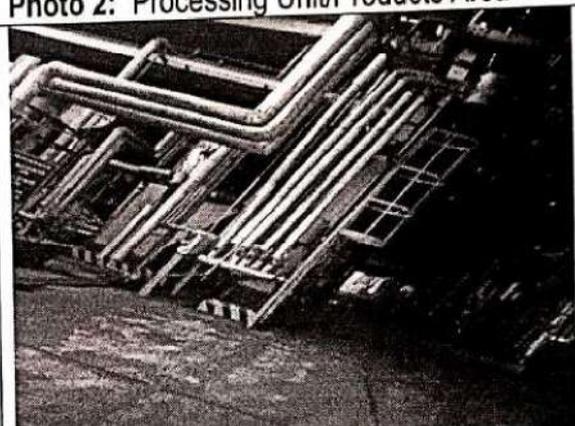
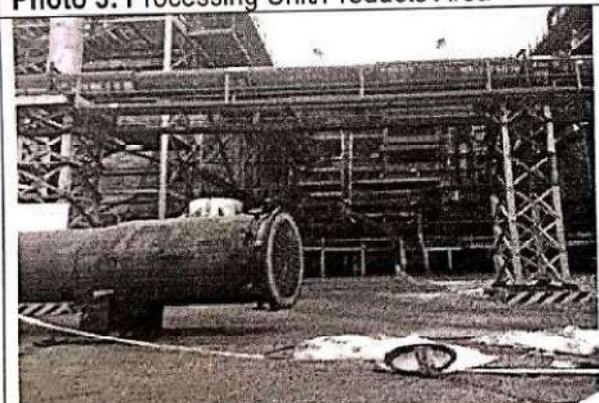
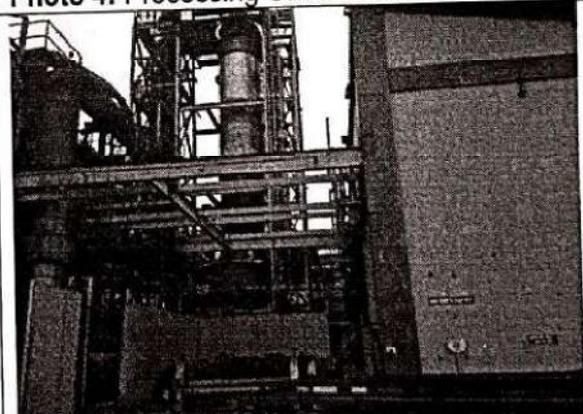
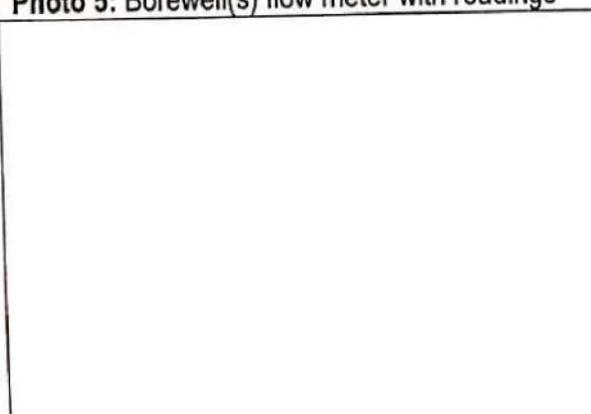
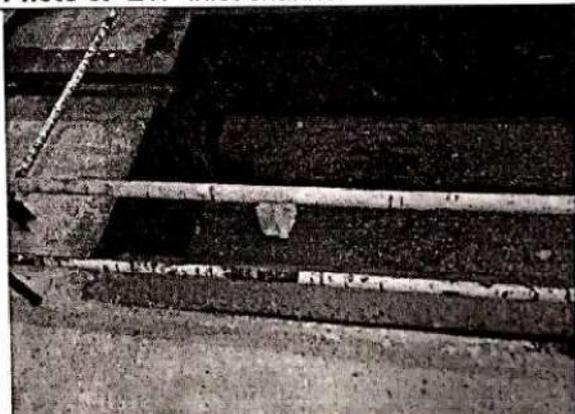
<p><b>Photo 1: Main Entrance Gate</b></p> 	<p><b>Photo 2: Processing Unit/Products Area</b></p> 
<p><b>Photo 3: Processing Unit/Products Area</b></p> 	<p><b>Photo 4: Processing Unit/Products Area</b></p> 
<p><b>Photo 5: Borewell(s) flow meter with readings</b></p> 	<p><b>Photo 6: ETP Inlet channel</b></p> 
<p><b>Photo 7: ETP inlet Flowmeter with reading</b></p> 	<p><b>Photo 8: ETP Units (Specify name)</b></p> 



Photo 9: ETP Units (Specify name)

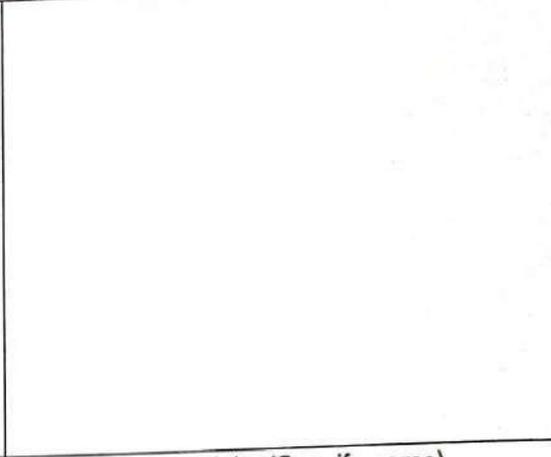


Photo 10: STP Units (Specify name)

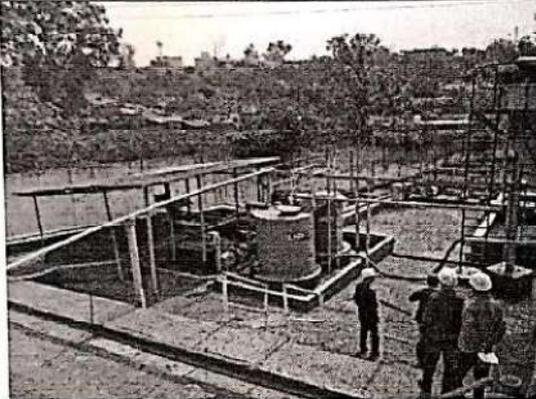


Photo 11: Aeration tank (s) (if any)

NA



Photo 12: ETP Outlet channel

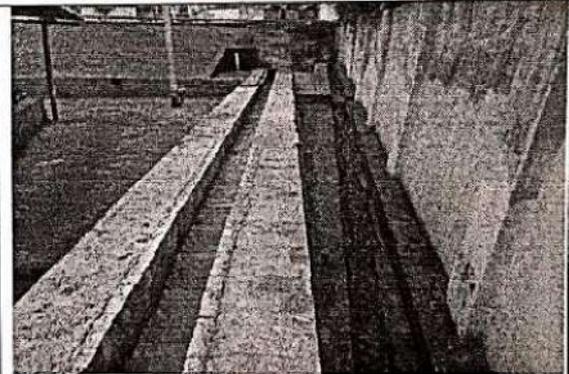


Photo 14: Sludge Dewatering unit (s)

Photo 13: ETP outlet Flowmeter with reading

NA



Photo 16: OCEMS display with readings

Photo 15: Flowmeter at recycling line with reading



Photo 17: ETP energy meter with reading



Photo 18: Environmental Laboratory



Photo 19: Environmental Laboratory

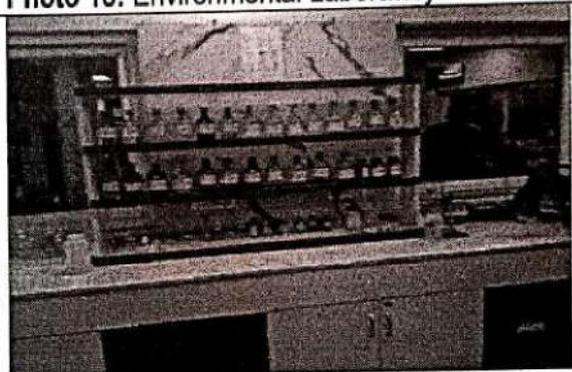


Photo 20: By-pass (if any)



Photo 21: Recipient Drain

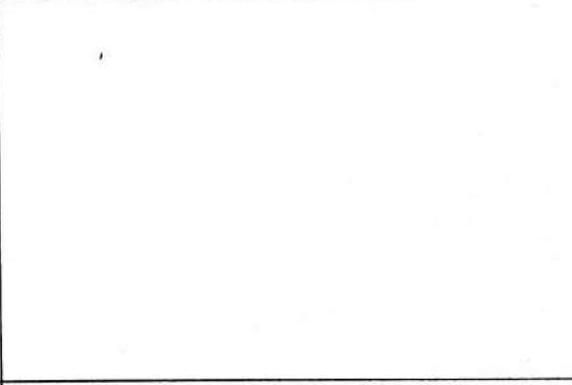


Photo 22: Hazardous Waste Storage

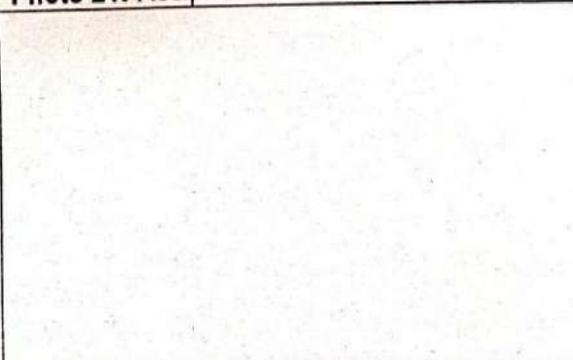


Photo 23: any other



Photo 24: any other

**Documents to be attached with the report:**

1. Copy of consents (Air, Water, HW) as stated in format

2. Copy of NOC from CGWA as stated in format
3. Manufacturing process flowchart for each product, Material Balance, Water balance, ETP flowchart and CRP flowchart.
4. Last 4 copies of Form 10, if hazardous waste disposal to authorized recyclers (TSD Site).
5. Laboratory analysis reports of samples collected from ETP inlet, ETP outlet, aeration tank (s), recipient drain (upstream & downstream) and groundwater; analysed within the Technical Institute.
6. Form 1 i.e. notices served to the unit for sample collection duly signed by Team leader and unit's representative.
7. Copy of CCRP membership certificate.
8. Copy of documentary proof of Chrome liquor sent to CCRP.
9. Adequacy Assessment Report of ETP, if available.
10. Logbook of flow meters installed at fresh water source & recirculation lines for last 3 months.
11. Logbook of flow meters/v-notch installed at ETP inlet and ETP outlet for last 3 months.
12. Logbook of sludge generation and sludge disposed for last 3 months.
13. Logbook of electricity consumption measured from separate energy meter installed at ETP for last 3 months.
14. Logbook of ETP lab i.e. analysis of pollution parameters of ETP by unit's own lab.
15. Record of Raw material consumption and Production.

## Quarterly Status Report

February 2021 – April 2021 and May 2021 – July 2021

Report of Committee constituted by Hon'ble NGT in The Matter of No. 164 Of  
2018 in Case of Ashwani Kumar Dubey Vs. Union of India and Others

### INTRODUCTION

Hon'ble NGT in the matter vide its order dated 14.07.2020, directed the following regarding the Oversight Committee,

*".....Since the term of the Committee has expired, further oversight work may be undertaken by a joint Committee (OC) of the CPCB with respective State PCB and the District Magistrates. The State PCBs will be the nodal agency for the respective States.*

*The newly constituted OC may furnish its reports quarterly by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. First such report may be furnished giving status as on 31.10.2020 by 15.11.2020 with copies to concerned stake holders for their response if any by 30.11.2020."*

Accordingly, the following members have been nominated by the concerned departments for the said committee,

- Shri Rajendra D. Patil, Scientist D, CPCB Regional Directorate, Lucknow
- Shri Radhey Shyam, Regional Officer, UPPCB, Sonbhadra
- Shri Ramesh Kumar, SDM-Duddhi, Sonbhadra

Earlier, the said nominated committee had submitted two reports to the Hon'ble NGT for the quarter ended 30.10.2020 and 31.01.2021. Whereas the field visits for the period of February 2021 - April 2021 could not be done due to adverse conditions due to the COVID pandemic. However, virtual meetings with the concerned stakeholders have been conducted during June 07-14, 2021.

The nominated committee members have conducted the field visits during 02-09 August 2021 to review the compliance status for the quarter May 2021-July 2021.

The compliance status of the concerned stakeholders verified during the above meetings and visits is given below.



SDM



UPPCB



CPCB

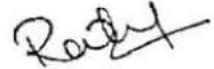
## 5. M/s Birla Carbon India Pvt Ltd, Renukoot, Sonbhadra

## 5.1. Compliance status of action points identified by the oversight committee.

S. No.	Issues identified	Compliance Status (As on 31.07.2021)
a)	To achieve ZLD for ETP & STP	<ul style="list-style-type: none"> <li>The unit is achieving ZLD for ETP &amp; STP.</li> <li>The leakages through the boundary wall near ETP found during the earlier visit is trapped.</li> <li>The unit has also installed a CCTV camera at the said spot. And also provided the footage of random dates which shows that the wastewater was not discharging outside the plant boundary.</li> </ul>

## 5.2. Recommendations of the Committee

- The unit should keep strict vigilance on the area from where the effluent was earlier reaching outside the plant boundary.


SDM

UPPCB

CPCB



# Envirochem Research & Test Labs Pvt. Ltd.

Specialist in : Environmental Impact Assessment, Environmental Monitoring & Management

Approved Environmental Laboratory From MoEF&CC Under E.P.Act 1986, Science 2001 & UPPCB, Lucknow, Since 1995  
ISO 14001:2015 Cert No. 210503029101 ■ ISO 45001:2018 Cert No. 210503039101 ■ ISO 9001:2015 Cert No. 210503019101

HIG - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584345, 8318644902 E-mail : etl\_2@yahoo.com, ertreport22@gmail.com



## TEST REPORT

Report No. EW/01

Date: 26.12.2020

### WATER ANALYSIS REPORT

1.	Name & Address of The Industry	M/s Birla Carbon India Pvt. Ltd, Unit :Renukoot Murdhawa Industrial Area P.O. Renukoot Sonebhadra- 231 217 (U.P.)
2.	Sample Collected By	Lab Representative
3.	Sample Location	Upstream of Nalla (Before Plant)
4.	Date of Sample Collection	20.12.2020
5.	Date of Sample Received in Lab	21.12.2020
6.	Date of Analysis Completed	26.12.2020

S. N.	Physical Parameters	Unit	Method of Measurement	Observed Values	Limiting Values (as per EPA act and CPCB Guidelines)
1.	Temperature	°C	APHA-2550-B	21.2	Not to exceed 5°C above the receiving water temperature
2.	Colour	-	APHA-2150-B	Colourless	-
3.	Odour	-	APHA-2550-B	Odourless	-
4.	Suspended Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-D	56.0	100.0
5.	Dissolved Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-C	368.0	2100.0
6.	Total Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-B	424.0	-
7.	Oil & Grease	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5520-C & D	6.2	10.0
S. N.	Chemical Parameters	Unit	Method of Measurement	Observed Values	Limiting values
8.	pH	-	APHA, 23 <sup>rd</sup> Ed. 2017, 4500-H <sup>+</sup> -B	6.58	6.5-9.0
9.	BOD (3 days at 27 °C)	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5210-B & CPCB Method	14.0	30.0
10.	COD	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5220-B	48.0	250.0

*Poojanka*  
Analyst

*Revind*  
Checked By

*Shida*  
(Laboratory In-charge)

Note : 1. The above results are related only to the test performed on the sample. Endorsement of product is neither inferred nor implied. 2. This report is not to be reproduced wholly or in part and can not be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing. 3. Sample will be destroyed after fifteen days from the date of reporting. 4. Total liability of our lab is limited to the invoiced amount. 5. Report refers to the sample received by Envirochem Research & Test Labs Pvt. Ltd. unless mentioned otherwise.



# Envirochem Research & Test Labs Pvt. Ltd.

Specialist in : Environmental Impact Assessment, Environmental Monitoring & Management

Approved Environmental Laboratory From MoEF&CC Under E.P.Act 1986, Science 2001 & UPPCB, Lucknow, Since 1995  
ISO 14001:2015 Cert No. 210503029101 ■ ISO 45001:2018 Cert No. 210503039101 ■ ISO 9001:2015 Cert No. 210503019101

HIG - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584345, 8318644902 E-mail : etl\_2@yahoo.com, ertreport22@gmail.com



## TEST REPORT

Report No. EW/02

Date:26.12.2020

### WATER ANALYSIS REPORT

1.	Name & Address of The Industry	M/s Birla Carbon India Pvt. Ltd, Unit :Renukoot Murdhawa Industrial Area P.O. Renukoot Sonebhadra- 231 217 (U.P.)
2.	Sample Collected By	Lab Representative
3.	Sample Location	Downstream of Nalla
4.	Date of Sample Collection	20.12.2020
5.	Date of Sample Received in Lab	21.12.2020
6.	Date of Analysis Completed	26.12.2020

S. N.	Physical Parameters	Unit	Method of Measurement	Observed Values	Limiting Values (as per EPA act and CPCB Guidelines)
1.	Temperature	°C	APHA-2550-B	21.4	Not to exceed 5°C above the receiving water temperature
2.	Colour	-	APHA-2150-B	Colourless	-
3.	Odour	-	APHA-2550-B	Odourless	-
4.	Suspended Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017,2540-D	60.0	100.0
5.	Dissolved Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-C	344.0	2100.0
6.	Total Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-B	404.0	-
7.	Oil & Grease	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5520-C & D	6.0	10.0
S. N.	Chemical Parameters	Unit	Method of Measurement	Observed Values	Limiting values
8.	pH	-	APHA, 23 <sup>rd</sup> Ed. 2017, 4500-H <sup>+</sup> -B	6.57	6.5-9.0
9.	BOD (3 days at 27 °C)	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5210-B & CPCB Method	12.0	30.0
10.	COD	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017,5220-B	40.0	250.0

*Pratyanka*  
Analyst

*Pratyanka*  
Checked By

*Alita*  
(Laboratory In-charge)

Note : 1. The above results are related only to the test performed on the sample. Endorsement of product is neither inferred nor implied. 2. This report is not to be reproduced wholly or in part and can not be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing. 3. Sample will be destroyed after fifteen days from the date of reporting. 4. Total liability of our lab is limited to the invoiced amount. 5. Report refers to the sample received by Envirochem Research & Test Labs Pvt. Ltd. unless mentioned otherwise.

### TEST REPORT

Report No. EW/01

Date:30.01.2021

#### WATER ANALYSIS REPORT

1.	Name & Address of The Industry	M/s Birla Carbon India Pvt. Ltd, Unit :Renukoot Murdhawa Industrial Area P.O. Renukoot Sonebhadra- 231 217 (U.P.)
2.	Sample Collected By	Lab Representative
3.	Sample Location	Upstream of Nalla (Before Plant)
4.	Date of Sample Collection	25.01.2021
5.	Date of Sample Received in Lab	26.01.2021
6.	Date of Analysis Completed	30.01.2021

S. N.	Physical Parameters	Unit	Method of Measurement	Observed Values	Limiting Values (as per EPA act and CPCB Guidelines)
1.	Temperature	°C	APHA-2550-B	20.6	Not to exceed 5°C above the receiving water temperature
2.	Colour	-	APHA-2150-B	Colourless	-
3.	Odour	-	APHA-2550-B	Odourless	-
4.	Suspended Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017,2540-D	53.0	100.0
5.	Dissolved Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-C	402.0	2100.0
6.	Total Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-B	455.0	-
7.	Oil & Grease	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5520-C & D	5.2	10.0
S. N.	Chemical Parameters	Unit	Method of Measurement	Observed Values	Limiting values
8.	pH	-	APHA, 23 <sup>rd</sup> Ed. 2017, 4500-H <sup>+</sup> -B	6.61	6.5-9.0
9.	BOD (3 days at 27 °C)	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5210-B & CPCB Method	16.0	30.0
10.	COD	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017,5220-B	54.0	250.0

*Pratik*  
Analyst

*Pratik*  
Checked By

*Pratik*  
(Laboratory In-charge)

Note : 1. The above results are related only to the test performed on the sample. Endorsement of product is neither inferred nor implied. 2. This report is not to be reproduced wholly or in part and can not be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing. 3. Sample will be destroyed after fifteen days from the date of reporting. 4. Total liability of our lab is limited to the invoiced amount. 5. Report refers to the sample received by Envirochem Research & Test Labs Pvt. Ltd. unless mentioned otherwise.

## TEST REPORT

Report No. EW/02

Date: 30.01.2021

### WATER ANALYSIS REPORT

1.	Name & Address of The Industry	M/s Birla Carbon India Pvt. Ltd, Unit :Renukoot Murdhawa Industrial Area P.O. Renukoot Sonebhadra- 231 217 (U.P.)
2.	Sample Collected By	Lab Representative
3.	Sample Location	Downstream of Nalla
4.	Date of Sample Collection	25.01.2021
5.	Date of Sample Received in Lab	26.01.2021
6.	Date of Analysis Completed	30.01.2021

S. N.	Physical Parameters	Unit	Method of Measurement	Observed Values	Limiting Values (as per EPA act and CPCB Guidelines)
1.	Temperature	°C	APHA-2550-B	20.9	Not to exceed 5°C above the receiving water temperature
2.	Colour	-	APHA-2150-B	Colourless	-
3.	Odour	-	APHA-2550-B	Odourless	-
4.	Suspended Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017,2540-D	45.0	100.0
5.	Dissolved Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-C	372.0	2100.0
6.	Total Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-B	417.0	-
7.	Oil & Grease	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5520-C & D	5.1	10.0
S. N.	Chemical Parameters	Unit	Method of Measurement	Observed Values	Limiting values
8.	pH	-	APHA, 23 <sup>rd</sup> Ed. 2017, 4500-H <sup>+</sup> -B	6.66	6.5-9.0
9.	BOD (3 days at 27 °C)	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5210-B & CPCB Method	16.0	30.0
10.	COD	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017,5220-B	48.0	250.0

*P. Jyoti*  
Analyst

*P. Jyoti*  
Checked By

*P. Jyoti*  
(Laboratory In-charge)

Note : 1. The above results are related only to the test performed on the sample. Endorsement of product is neither inferred nor implied. 2. This report is not to be reproduced wholly or in part and can not be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing. 3. Sample will be destroyed after fifteen days from the date of reporting. 4. Total liability of our lab is limited to the invoiced amount. 5. Report refers to the sample received by Envirochem Research & Test Labs Pvt. Ltd. unless mentioned otherwise.



# Envirochem Research & Test Labs Pvt. Ltd.

Specialist in : Environmental Impact Assessment, Environmental Monitoring & Management

Approved Environmental Laboratory From MoEF&CC Under E.P.Act 1986, Since 2001 & UPPCB, Lucknow, Since 1995  
 ISO 14001:2015 Cert No. 210503029101 ■ ISO 45001:2018 Cert No. 210503039101 ■ ISO 9001:2015 Cert No. 210503019101



HIG - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584345, 8318644902 E-mail : etl\_2@yahoo.com, ertreport22@gmail.com

## TEST REPORT

Report No. EW/01

Date: 27.02.2021

### WATER ANALYSIS REPORT

1.	Name & Address of The Industry	M/s Birla Carbon India Pvt. Ltd, Unit :Renukoot Murdhawa Industrial Area P.O. Renukoot Sonebhadra- 231 217 (U.P.)
2.	Sample Collected By	Lab Representative
3.	Sample Location	Upstream of Nalla (Before Plant)
4.	Date of Sample Collection	22.02.2021
5.	Date of Sample Received in Lab	23.02.2021
6.	Date of Analysis Completed	27.02.2021

S. N.	Physical Parameters	Unit	Method of Measurement	Observed Values	Limiting Values (as per EPA act and CPCB Guidelines)
1.	Temperature	°C	APHA-2550-B	21.7	Not to exceed 5°C above the receiving water temperature
2.	Colour	-	APHA-2150-B	Colourless	-
3.	Odour	-	APHA-2550-B	Odourless	-
4.	Suspended Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-D	48.0	100.0
5.	Dissolved Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-C	328.0	2100.0
6.	Total Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-B	376.0	-
7.	Oil & Grease	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5520-C & D	5.9	10.0
S. N.	Chemical Parameters	Unit	Method of Measurement	Observed Values	Limiting values
8.	pH	-	APHA, 23 <sup>rd</sup> Ed. 2017, 4500-H <sup>+</sup> -B	6.56	6.5-9.0
9.	BOD (3 days at 27 °C)	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5210-B & CPCB Method	12.0	30.0
10.	COD	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5220-B	44.0	250.0

*Pratibha*  
Analyst

*Pratibha*  
Checked By

*Pratibha*  
(Laboratory In-charge)

Note : 1. The above results are related only to the test performed on the sample. Endorsement of product is neither inferred nor implied. 2. This report is not to be reproduced wholly or in part and can not be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing. 3. Sample will be destroyed after fifteen days from the date of reporting. 4. Total liability of our lab is limited to the invoiced amount. 5. Report refers to the sample received by Envirochem Research & Test Labs Pvt. Ltd. unless mentioned otherwise.



# Envirochem Research & Test Labs Pvt. Ltd.

Specialist in : Environmental Impact Assessment, Environmental Monitoring & Management

Approved Environmental Laboratory From MoEF&CC Under E.P.Act 1986, Since 2001 & UPPCB, Lucknow, Since 1995  
ISO 14001:2015 Cert No. 210503029101 ■ ISO 45001:2018 Cert No. 210503039101 ■ ISO 9001:2015 Cert No. 210503019101



HIG - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584345, 8318644902 E-mail : ertl\_2@yahoo.com, ertreport22@gmail.com

## TEST REPORT

Report No. EW/02

Date: 27.02.2021

### WATER ANALYSIS REPORT

1.	Name & Address of The Industry	M/s Birla Carbon India Pvt. Ltd, Unit :Renukoot Murdhawa Industrial Area P.O. Renukoot Sonebhadra- 231 217 (U.P.)
2.	Sample Collected By	Lab Representative
3.	Sample Location	Downstream of Nalla
4.	Date of Sample Collection	22.02.2021
5.	Date of Sample Received in Lab	23.02.2021
	Date of Analysis Completed	27.02.2021

S. N.	Physical Parameters	Unit	Method of Measurement	Observed Values	Limiting Values (as per EPA act and CPCB Guidelines)
1.	Temperature	°C	APHA-2550-B	21.9	Not to exceed 5°C above the receiving water temperature
2.	Colour	-	APHA-2150-B	Colourless	-
3.	Odour	-	APHA-2550-B	Odourless	-
4.	Suspended Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-D	44.6	100.0
5.	Dissolved Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-C	300.0	2100.0
6.	Total Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-B	344.6	-
7.	Oil & Grease	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5520-C & D	5.8	10.0
S. N.	Chemical Parameters	Unit	Method of Measurement	Observed Values	Limiting values
8.	pH	-	APHA, 23 <sup>rd</sup> Ed. 2017, 4500-H <sup>+</sup> -B	6.51	6.5-9.0
9.	BOD (3 days at 27 °C)	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5210-B & CPCB Method	12.0	30.0
10.	COD	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5220-B	40.0	250.0

*Pratik*  
Analyst

*Brijesh*  
Checked By

*Alifa*  
(Laboratory In-charge)

Note : 1. The above results are related only to the test performed on the sample. Endorsement of product is neither inferred nor implied. 2. This report is not to be reproduced wholly or in part and can not be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing. 3. Sample will be destroyed after fifteen days from the date of reporting. 4. Total liability of our lab is limited to the invoiced amount. 5. Report refers to the sample received by Envirochem Research & Test Labs Pvt. Ltd. unless mentioned otherwise.  
v.k.



## TEST REPORT

Report No. EW/01

Date: 29.03.2021

### WATER ANALYSIS REPORT

1.	Name & Address of The Industry	M/s Birla Carbon India Pvt. Ltd, Unit :Renukoot Murdhawa Industrial Area P.O. Renukoot Sonebhadra- 231 217 (U.P.)
2.	Sample Collected By	Lab Representative
3.	Sample Location	Upstream of Nalla (Before Plant)
4.	Date of Sample Collection	24.03.2021
5.	Date of Sample Received in Lab	25.03.2021
6.	Date of Analysis Completed	29.03.2021

S. N.	Physical Parameters	Unit	Method of Measurement	Observed Values	Limiting Values (as per EPA act and CPCB Guidelines)
1.	Temperature	°C	APHA-2550-B	21.6	Not to exceed 5°C above the receiving water temperature
2.	Colour	-	APHA-2150-B	Colourless	-
3.	Odour	-	APHA-2550-B	Odourless	-
4.	Suspended Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-D	63.0	100.0
5.	Dissolved Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-C	412.0	2100.0
6.	Total Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-B	475.0	-
7.	Oil & Grease	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5520-C & D	5.4	10.0
S. N.	Chemical Parameters	Unit	Method of Measurement	Observed Values	Limiting values
8.	pH	-	APHA, 23 <sup>rd</sup> Ed. 2017, 4500-H <sup>+</sup> -B	6.68	6.5-9.0
9.	BOD (3 days at 27 °C)	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5210-B & CPCB Method	12.0	30.0
10.	COD	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5220-B	44.0	250.0

*Paiyankar*  
Analyst

*Devid*  
Checked By

*Aditya*  
(Laboratory In-charge)

Note : 1. The above results are related only to the test performed on the sample. Endorsement of product is neither inferred nor implied. 2. This report is not to be reproduced wholly or in part and can not be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing. 3. Sample will be destroyed after fifteen days from the date of reporting. 4. Total liability of our lab is limited to the invoiced amount. 5. Report refers to the sample received by Envirochem Research & Test Labs Pvt. Ltd. unless mentioned otherwise.  
v.k.



# Envirochem Research & Test Labs Pvt. Ltd.

Specialist in : Environmental Impact Assessment, Environmental Monitoring & Management

Approved Environmental Laboratory From MoEF&CC Under E.P.Act 1986, Science 2001 & UPPCB, Lucknow, Since 1995  
ISO 14001:2015 Cert No. 210503029101 ■ ISO 45001:2018 Cert No. 210503039101 ■ ISO 9001:2015 Cert No. 210503019101



HIG - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584345, 8318644902 E-mail : etl\_2@yahoo.com, ertireport22@gmail.com

## TEST REPORT

Report No. EW/02

Date:29.03.2021

### DOWN STREAM WATER ANALYSIS REPORT

1.	Name & Address of The Industry	M/s Birla Carbon India Pvt. Ltd, Unit :Renukoot Murdhawa Industrial Area P.O. Renukoot Sonebhadra- 231 217 (U.P.)
2.	Sample Collected By	Lab Representative
3.	Sample Location	Downstream of Nalla
4.	Date of Sample Collection	24.03.2021
5.	Date of Sample Received in Lab	25.03.2021
6.	Date of Analysis Completed	29.03.2021

S. N.	Physical Parameters	Unit	Method of Measurement	Observed Values	Limiting Values (as per EPA act and CPCB Guidelines)
1.	Temperature	°C	APHA-2550-B	21.9	Not to exceed 5°C above the receiving water temperature
2.	Colour	-	APHA-2150-B	Colourless	-
3.	Odour	-	APHA-2550-B	Odourless	-
4.	Suspended Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-D	58.6	100.0
5.	Dissolved Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-C	384.0	2100.0
6.	Total Solids	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 2540-B	442.6	-
7.	Oil & Grease	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5520-C & D	5.1	10.0
S. N.	Chemical Parameters	Unit	Method of Measurement	Observed Values	Limiting values
8.	pH	-	APHA, 23 <sup>rd</sup> Ed. 2017, 4500-H <sup>+</sup> -B	6.71	6.5-9.0
9.	BOD (3 days at 27 °C)	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5210-B & CPCB Method	10.0	30.0
10.	COD	mg/L	APHA, 23 <sup>rd</sup> Ed. 2017, 5220-B	38.0	250.0

*Pritya*  
Analyst

*Rajul*  
Checked By

*Pritya*  
(Laboratory In-charge)

Note : 1. The above results are related only to the test performed on the sample. Endorsement of product is neither inferred nor implied. 2. This report is not to be reproduced wholly or in part and can not be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing. 3. Sample will be destroyed after fifteen days from the date of reporting. 4. Total liability of our lab is limited to the invoiced amount. 5. Report refers to the sample received by Envirochem Research & Test Labs Pvt. Ltd. unless mentioned otherwise.  
v.k.

452



जल-69

Annexure-7

आफ प्रॉपर्टी रसीद 8960/1  
 प्राप्ति दिनांक 11-10-2022  
 प्राप्तिकर्ता को हस्ताक्षर  
 राज्य प्रदूषण नियंत्रण बोर्ड, लखनऊ

BC/UPPCB/July/2022

Date: 07.10.2022

To,  
 Member Secretary,  
 U.P. Pollution Control Board  
 T.C.-12<sup>th</sup> Floor, Vibhuti Khand Gomati Nagar  
 Lucknow (U.P.)

Ref: 1. SCN number 161072/c-2/Water-69/K.B. Notice/ Sonebhadra/21 Dated 24-03-2021  
 2. Our reply to Show Cause Notice bearing no. BC/UPPCB/2021 dated 14-04-2021  
 3. Request letter, dated 01/07/2022, for closing the show cause notice

Dear Sir,

This has reference to the show cause notice bearing no. 161072/c-2/Water-69/K.B. Notice/ Sonebhadra/21, dated 24/03/2021. The company submitted reply to the above-mentioned show Cause on 14/04/2021. Additionally, the company submitted a request letter for deciding in the matter on 01/07/2022.

Further, we visited UPPCB, Lucknow office on 22/09/2022 for discussion in the matter. In which, we clarified our point of view in the matter. Here, we put forth evidences in support of our humble submission.

1. The officials of Central Pollution Control Board and State Pollution Control Board, in their joint visit, on 09/02/2021, observed some water near boundary wall, inside the plant. The water reached there due to road & floor cleaning activity inside the plant. However, we recollected the accumulated water and recycled it for the use in production process.

Sir, Birla Carbon is a global organisation and acts responsibly towards environment & society. We never discharge any effluent outside the plant premises. Rather, we recycle it for the use in our production process. However, we took the observation seriously and immediately improved our Zero liquid discharge plant within four days after the joint visit of the officials. We constructed dike wall and pit near ZLD plant to arrest any possible leakage in future. We completed the job on 12/02/2021. Kindly refer attached images of the ZLD plant in Annexure 1.

2. The Geotagged image of the boundary wall, mentioned in the show cause notice, is attached (**Annexure 2**) herewith for your reference and record. The said boundary wall area

Birla Carbon India Private Limited  
 (Formerly known as SKI Carbon Black (India) Private Limited)  
 Unit : Renukoot

Murdhwa Indl. Area, P.O. Renukoot, Dist. Sonebhadra - 231 217, U.P., India

T : +91 5446 252388 - 91 / 255020 | F : +91 5446 252387 | W : www.birlacarbon.com | CIN : U23201MH2013PTC241741

Marketing Office 910 - 911, Kailash Building, Kasturba Gandhi Marg, New Delhi - 110 001 | T : +91 11 2335 1069 / 71 | F : +91 11 2335 0594

Regd. Office Aditya Birla Centre, S. K. Ahire Marg, Worli, Mumbai - 400 030, India | T : +91 22 6652 5000



is dry and clean. The image was taken on 12/02/2021. Also, find attached geotagged photograph of the boundary wall as on 12/04/2021 in (Annexure 3).

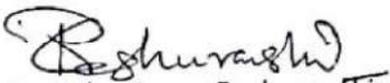
3. Birla Carbon, Renukoot plant has installed "Zero Liquid Discharge" (ZLD) system with Lamella clarifier. We are recycling 100% of effluent water generated in the production process. Electromagnetic flow meter installed for recycled water. Online real time data is transmitted to CPCB, which includes quantity and quality of recycled water. Flow meter reading is being maintained in the manual logbook. Kindly refer copy of the logbook for use of recycled water in Annexure 4.
4. ZLD system has helped us to reduce use of fresh water significantly in the production process. A statement consisting quantity of treatment and quantity of consumption of recycled water is given in Annexure 5.
5. The Detailed scheme of waste water treatment & recycle system installed in our company is given in Annexure 6.
6. Further, request you to refer the site visit report of the professors of Banaras Hindu University (BHU) dated 17/01/2021, which supports our claim of zero liquid discharge company. A team of BHU was appointed by CPCB for site inspection at our plant.

Sir, we reassure you our commitment towards environment and society. Since, this unit is struggling to survive due to higher input cost, we request you to consider this while deciding in the matter. In view of the evidences submitted in the matter and our past record of 30 years, you are humbly requested to decide in the matter with empathy.

Thanking You,

Yours Faithfully,

For Birla Carbon India Limited  
Unit: Renukoot

  
Ravindra Kumar Raghuvanshi  
Factory Manager/ Unit Head

Enclosure: Annexure 1, Annexure 2, Annexure 3, Annexure 4, Annexure 5.

Cc:  Chief Environmental Officer, Circle 2, UPPCB.  
2. RO, Robertsganj

Birla Carbon India Private Limited  
(Formerly known as SKI Carbon Black (India) Private Limited)  
Unit: Renukoot

Murdhwa Indl. Area, P.O. Renukoot, Dist. Sonbhadra - 231 217, U.P., India

T: +91 5446 252388 - 91 / 255020 | F: +91 5446 252387 | W: www.birlacarbon.com | CIN: U23201MH2013PTC241741

Marketing Office: 910 - 911, Kaitash Building, Kasturba Gandhi Marg, New Delhi - 110 001 | T: +91 11 2335 1069 / 71 | F: +91 11 2335 0594

Regd. Office: Aditya Birla Centre, S. K. Ahire Marg, Worli, Mumbai - 400 030, India | T: +91 22 6652 5000

Annexure 1



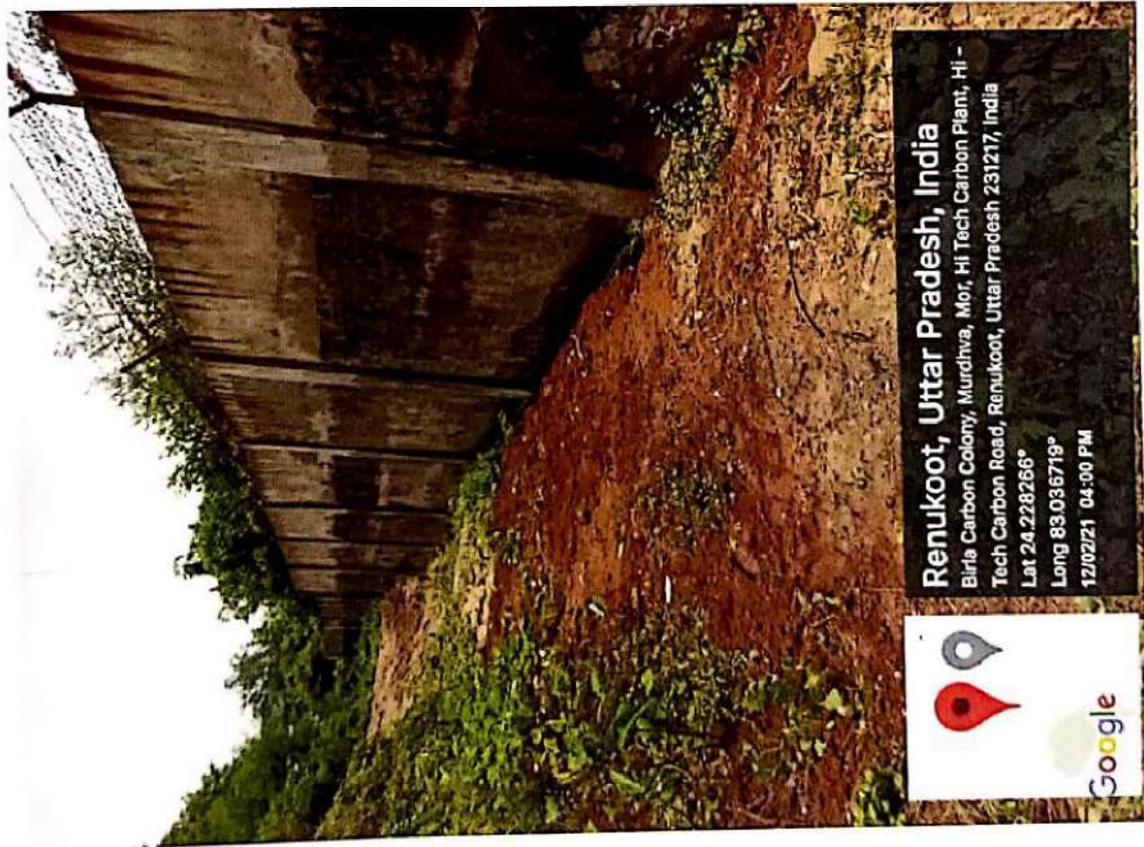
ZDP Area floor washing water collected on 12/02/2021 and submersible pump installed to recycle the leaked water.

Annexure 1

1. ZDP Area housekeeping improved by cleaning.
2. ZDP are covered by dike wall for arresting any possible leakages.

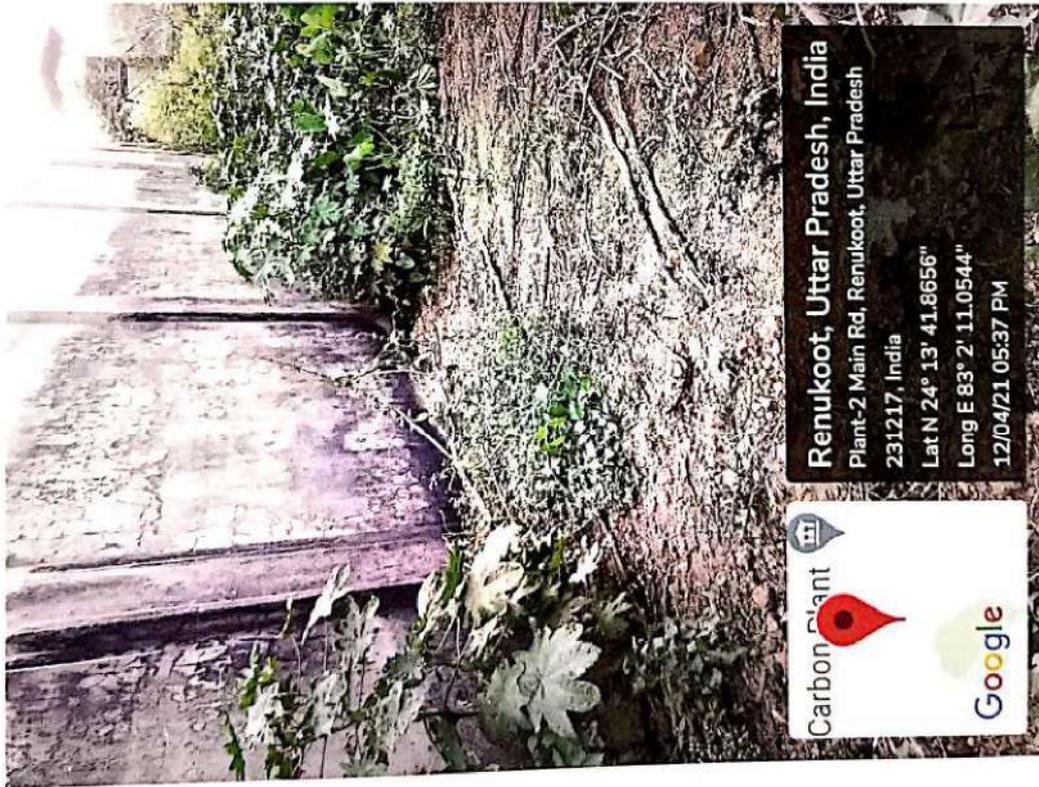


**Annexure 2**



1. Image of the location mentioned in the show cause notice with geo tagging.
2. The image was taken on 12/02/2021 after cleaning the bushes.

Annexure 3

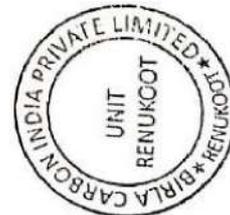


1. Image of the location mentioned in the show cause notice with geo tagging.
2. The image was taken on 12/04/2021.

**Birla Carbon India Pvt. Ltd. Unit: Renukoot**

ETP & STP treated water consumption for the FY 20-21

Month	Treated Water Quantity (KL)		Treated Water Consumption Quantity (KL)					Total Treated water consumption	Remark
	ETP	STP	Total Treated Water	Manufacturing Process	Plant Floor Washing	Cooling Tower Make-up			
Apr-20	0	0	0	0	0	0	0	Plant was stopped	
May-20	2429	1828	4257	1457	972	1828	4257	Low Production rating	
Jun-20	4514	2697	7211	2708	1806	2697	7211	Low Production rating	
Jul-20	4766	2727	7493	2860	1906	2727	7493		
Aug-20	4658	2893	7551	2795	1863	2893	7551		
Sep-20	5034	3545	8579	3020	2014	3545	8579		
Oct-20	5120	3548	8668	3072	2048	3548	8668		
Nov-20	5163	3079	8242	3098	2065	3079	8242		
Dec-20	4447	3042	7489	2668	1779	3042	7489		
Jan-21	4924	3019	7943	2954	1970	3019	7943		
Feb-21	6140	2996	9136	3684	2456	2996	9136		
Mar-21	8083	2494	10577	4850	3233	2494	10577		







Birla Carbon- Renukoot OIL Effluent water management plant

Details

Oil effluent Recovery system



IMHOFF Clarifier



DAFF Clarifier

To Main ETP for Final Treatment

Process Tank

Water Quality to Process Tank

- pH: 6.5.-8.5
- TSS: 100 ppm Max
- COD: 250 ppm Max.
- BOD: 30 Max



ETP, Birla Carbon-Renukoot

## ETP System of Birla Carbon-Renukoot

### PROCESS DESCRIPTION

The Effluent water from all over the plant collected in the drains is passed through oil & grease trap & finally gets collected in **Effluent collection pit**. An air distribution grid is provided at the bottom of the tank for air agitation on a continuous basis.

The Effluent through effluent lifting pumps is lifted into the **Flash Mixture Tank**. In the flask mixture there are provisions for dosing of two chemicals ( Coagulant / Flocculent) to treat various impurities of the effluent.

Chemically treated effluent water then overflows to the **Lamella Clarifier**.The chemically treated water from flash mixer is passed through the bottom of clarifier and clear water flows from the top launder.The slurry gets settled in the bottom of the clarifier which is periodically drained.

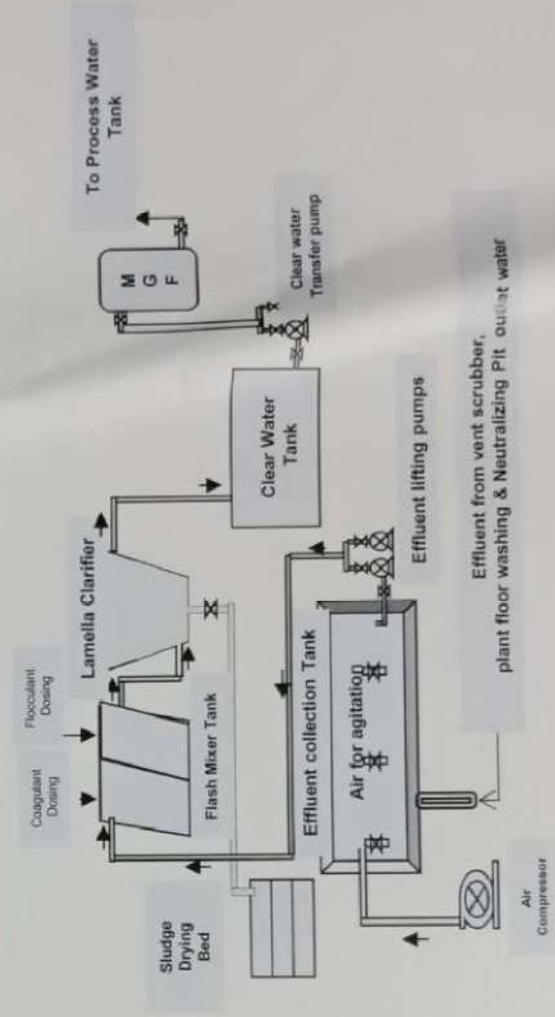
The treated water which over flows from the clarifier gets collected in the underground treated **Clear Water Tank**. The treated clear water is then lifted for tertiary treatment and fed into **Multigrade Filter**.

The Multi-Grade filter has Anthracite as filter media.

Final treated water from Multi-Grade filter is then taken to process water storage tank to be used in process as raw water.

Online monitoring of ETP outlet water quality is continuously done through Nevco Engg. & sent to CPCB . (pH, COD, BOD, TSS & flow )

ETP Capacity 250KLD



## STP System of Birla Carbon-Renukoot

**STP Capacity 250KLD**



### PROCESS DESCRIPTION

The sewage water from plant & worker colony collected in the drains is passed through oil & grease trap & finally gets collected in **Equalisation tank/ Collection tank**.

Coagulant dosing at the inlet of tube settler unit is done with a dosing pump on continuous basis. Air blower / compressors are also run on continuous basis for proper aeration of the bacteria in aeration tank.

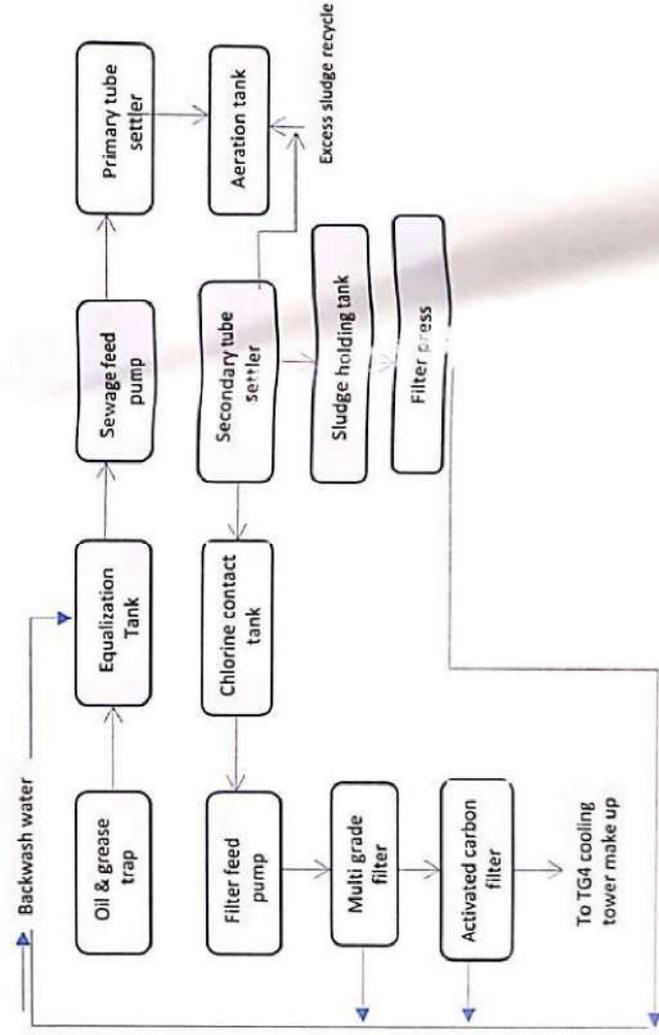
The flocculated material gets precipitated & settled down in the primary tube settler before water enters the aeration tank.

The suspended bacterial and particles gets settled down in the secondary clarifier and the sludge is periodically pumped back to aeration tank by sludge transfer pump.

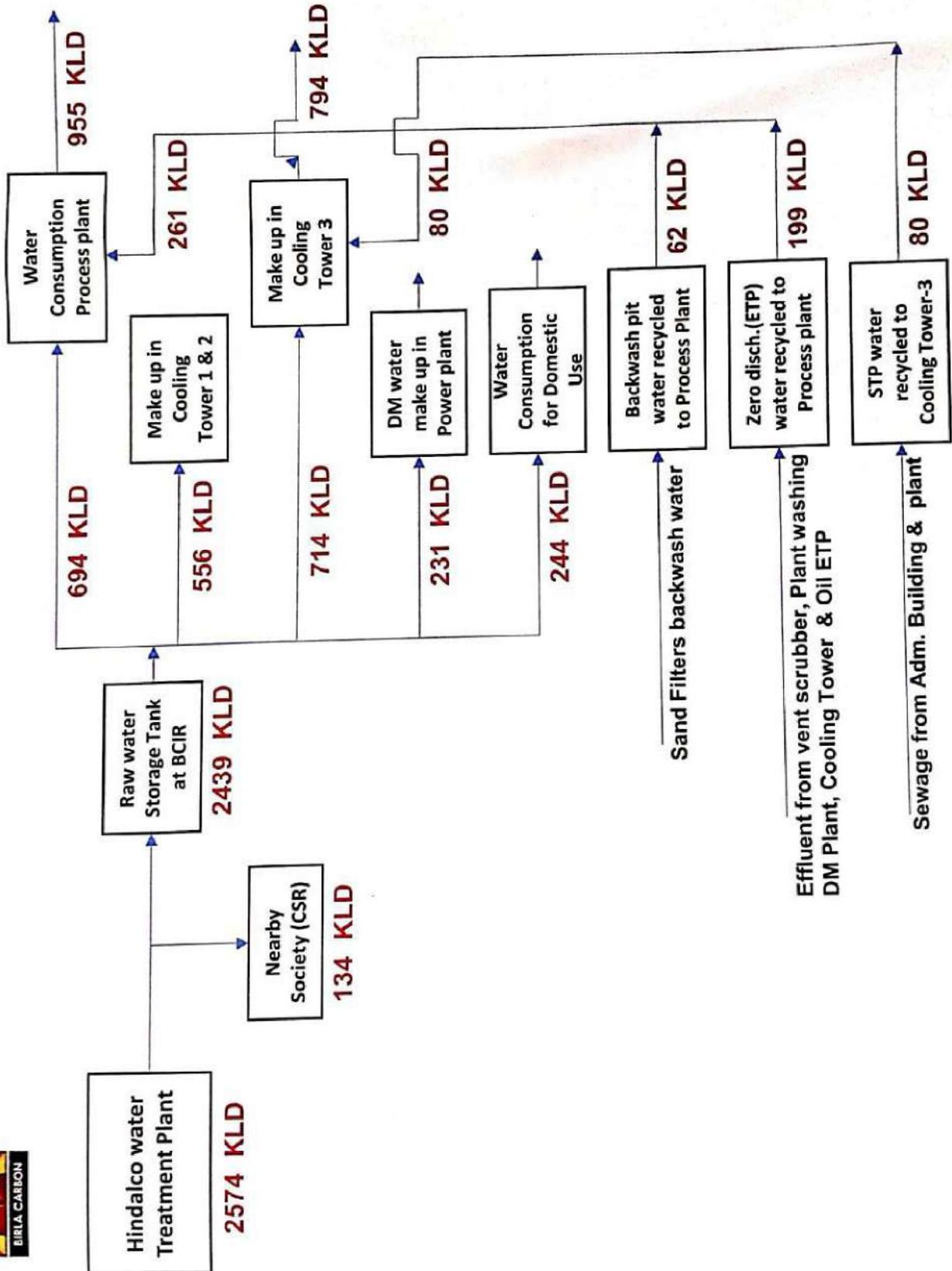
The excess sludge developed in the system is bleed off to filter press section. The treated water is disinfected by dosing of 10% sodium hypo chlorite solution in the chlorine contact tank

Final treated water is then passed through Multi-Grade filter & then through Activated Carbon Filter and used in cooling tower make up water.

Online monitoring of STP outlet water quality is continuously done through Nevco Engg. systems & sent to CPCB . (pH, COD, BOD, TSS & flow )



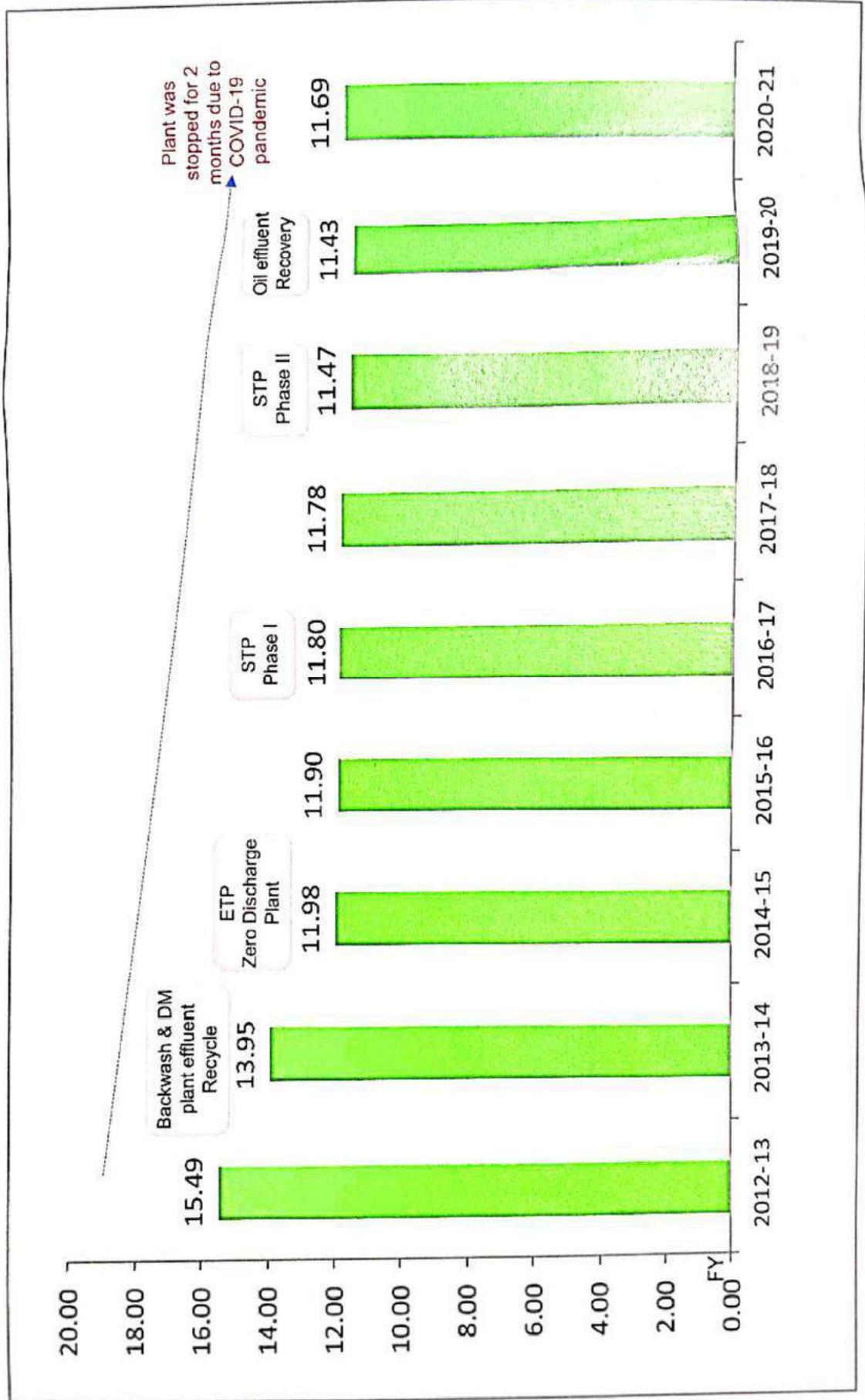
**Treated / Recycled Water Management Scheme Birla Carbon- Renukoot**





# Birla Carbon-Renukoot Water Consumption

KL / MT CB prod.



**Proposed future plans to reduce water consumption @ Birla Carbon- Renukoot**

Proposed Future Plans to reduce water consumption

S.No	Area	Timeline	Remarks
1	Feasibility study to reduce water consumption in process areas like pelletizers & Quenching area	Mar'23	Feasibility study is being done
2	Rain water harvesting in plant	Dec'23	Feasibility study & data collection is being done in rainy season (2021)
3	Replacement of water cooled condenser with air cooled condenser in TG area	Dec'23	Feasibility study will be done with TG OEM



क्षेत्रीय कार्यालय  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
सोनभद्र

पत्रांक:- U-002/25 / बिरला कार्बन इ० प्रा०/2022

दिनांक: 25/08/2022

सेवा में,

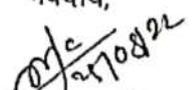
मुख्य पर्यावरण अधिकारी (वृत्त-2),  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
टी०सी० 12, विभूति खण्ड, गोमती नगर,  
लखनऊ।

**विषय:-** मेसर्स बिरला कार्बन इण्डिया प्राइवेट लिमिटेड (पूर्वनाम मे० एस०के०आई० कार्बन ब्लैक (इण्डिया) प्रा०लि०, यूनिट-रेनुकूट, मुर्घवा, रेनुकूट, सोनभद्र के विरुद्ध बोर्ड मुख्यालय, लखनऊ के पत्र संख्या-एच 61072/सी-2/जल-69/का०ब०नो०/सोनभद्र/21 दिनांक-24.03.2021 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) की धारा-33'ए' के अन्तर्गत जारी कारण बताओ नोटिस को निक्षेपित करने हेतु उद्योग से प्राप्त प्रत्यावेदन के अनुक्रम में निरीक्षण आख्या प्रेषित किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के सन्दर्भ में आपको अवगत कराना है कि उद्योग के विरुद्ध राज्य बोर्ड के पत्र संख्या-एच 61072/सी-2/जल-69/का०ब०नो०/सोनभद्र/21 दिनांक-24.03.2021 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) की धारा-33'ए' के अन्तर्गत जारी कारण बताओ नोटिस किया गया था। उद्योग द्वारा प्रेषित अपने प्रत्यावेदन दिनांक-14.04.2021 एवं दिनांक-30.06.2021 के माध्यम उक्त कारण बताओ नोटिस को निक्षेपित करने हेतु अनुरोध किया गया है। प्राप्त प्रत्यावेदन के परिप्रेक्ष्य में राज्य बोर्ड के अधिकारियों द्वारा उक्त सन्दर्भित उद्योग का स्थलीय निरीक्षण दिनांक-23.08.2022 को किया गया। निरीक्षण आख्या अवलोकनार्थ संलग्न है। कृत निरीक्षण आख्या के आधार पर उद्योग परिसर के बाहर औद्योगिक उत्प्रावह का निस्तारण नहीं होने तथा शून्य उत्प्रावह की स्थिति बरकरार रखे जाने के अनुश्रवण हेतु निरीक्षण के समय उद्योग परिसर की बॉउण्ड्री के समीप वाक-वे के रूप में आर०सी०सी० की लगभग 02 फिट चौड़ी पट्टी का निर्माण पाया गया तथा फिक्स्ड सी०सी०टी०वी० कैमरा स्थापित पाया गया। उक्त उद्योग द्वारा Slurry Rerun System से ओवर फ्लो के कारण निस्तारित होने वाले उत्प्रावह का पुनः चक्रण किये जाने हेतु एक सेटलिंग टैंक एवं रि-सर्कुलेशन पम्प की स्थापना की गयी है। निरीक्षण आख्या में निहित तथ्यों को दृष्टिगत रखते हुए संदर्भित उद्योग पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के प्रकरण पर बोर्ड मुख्यालय स्तर पर निर्णय लिया जाना उचित प्रतीत होगा तथा उद्योग के विरुद्ध बोर्ड के पत्र संख्या-एच 61072/सी-2/जल-69/का०ब०नो०/सोनभद्र/21 दिनांक-24.03.2021 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) की धारा-33'ए' के अन्तर्गत जारी कारण बताओ नोटिस को निक्षेपित किये जाने हेतु प्राप्त प्रत्यावेदन पर गुण-दोष के आधार पर निर्णय लिये जाने की संस्तुति की जाती है।

संलग्नक-उपरोक्तानुसार।

भवदीय,  
  
(डा० सी०एन० सिंह)  
क्षेत्रीय अधिकारी

मेसर्स बिरला कार्बन इण्डिया प्राइवेट लिमिटेड (पूर्वनाम मे0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0, यूनिट-रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र के विरुद्ध बोर्ड मुख्यालय, लखनऊ के पत्र संख्या-एच 61072/सी-2/जल-69/का0ब0नो0/सोनभद्र/21 दिनांक-24.03.2021 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) की धारा-33'ए' के अन्तर्गत जारी कारण बताओ नोटिस को निक्षेपित करने हेतु प्राप्त प्रत्यावेदन के अनुक्रम में निरीक्षण आख्या:-

उक्त उद्योग मेसर्स बिरला कार्बन इण्डिया प्राइवेट लिमिटेड (पूर्वनाम मे0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0, यूनिट-रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र के विरुद्ध बोर्ड मुख्यालय, लखनऊ के पत्र संख्या-एच 61072/सी-2/जल-69/का0ब0नो0/सोनभद्र/21 दिनांक-24.03.2021 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) की धारा-33'ए' के अन्तर्गत कारण बताओ नोटिस निर्गत किया गया था। उद्योग को जारी कारण बताओ नोटिस को निक्षेपित करने हेतु उद्योग द्वारा प्रेषित प्रत्यावेदन दिनांक-14.04.2021 एवं अनुस्मारक प्रत्यावेदन दिनांक-30.06.2022 को इस कार्यालय में प्राप्त हुआ है, जो मुख्य पर्यावरण अधिकारी महोदय (वृत्त-2), महोदय, बोर्ड मुख्यालय, लखनऊ को सम्बोधित है एवं इस कार्यालय को पृष्ठांकित है। उद्योग से प्राप्त प्रत्यावेदन के सन्दर्भ में आपके मौखिक निर्देशों के अनुपालन में उद्योग का स्थलीय निरीक्षण अधोहस्ताक्षरी द्वारा दिनांक-23.08.2022 को किया गया। मौके पर श्री जय कोकटे, (एच0आर0 हेड) उद्योग प्रतिनिधि के रूप में उपस्थित मिले। विस्तृत निरीक्षण आख्या निम्नवत् है:-

1. उक्त उद्योग द्वारा कच्चे माल के रूप में कार्बन ब्लैक फीड स्टॉक (सी0बी0एफ0एस0), मोलैसेस एवं पोटैशियम नाईट्रेट का प्रयोग करके कार्बन ब्लैक का उत्पादन किया जाता है। उक्त के अतिरिक्त उद्योग में स्थापित रियेक्टर में ईंधन के रूप में लगभग 04 कि0ली0/माह एल0डी0ओ0 एवं लगभग 40 कि0ली0/माह लो-सल्फर हैवी स्टॉक (एल0एस0एच0एस0) का प्रयोग किया जाता है।
2. कार्यालय में उपलब्ध अभिलेख के अनुसार उद्योग की उत्पादन क्षमता 6100 मीट्रिक टन/माह कार्बन ब्लैक उत्पादन की है। उत्पादन प्रक्रिया के फलस्वरूप सह-उत्पाद के रूप में विद्युत का उत्पादन किया जाता है, जिसकी उत्पादन क्षमता 15 मेगावॉट/घण्टा की है।
3. उद्योग में कॉस्टिक सोडा एवं हाइड्रोक्लोरिक एसिड व सल्फ्यूरिक एसिड का प्रयोग डी-मिनरलाईज्ड प्लांट में किया जाता है।
4. उक्त उद्योग में जल का प्रयोग घरेलू प्रयोजन एवं औद्योगिक प्रयोजन में पैलेटाईजेशन, रियेक्टर क्वेचिंग व कूलिंग आदि प्रक्रिया में प्रयोग में लाया जाता है। उद्योग में फ्लोर वॉशिंग एवं डी0एम0 प्लांट बैक वॉशिंग से जनित औद्योगिक उत्प्रवाह के शुद्धीकरण हेतु उत्प्रवाह शुद्धीकरण संयंत्र व्यवस्था के रूप में सेटलिंग टैंक, कलेक्शन पिट, फ्लैश मिक्सर टैंक, क्लेयरिफायर, एम0जी0एफ0 एवं स्लज ड्राईंग बेड्स इकाईयाँ स्थापित है। डी0एम0 प्लांट के बैक वॉशिंग से जनित उत्प्रवाह को न्यूट्रिलाईजेशन टैंक के माध्यम से न्यूट्रिलाईजर कर पुनः प्रयोग में लाया जाता है। उत्प्रवाह शुद्धीकरण संयंत्र व्यवस्था के माध्यम से उत्प्रवाह को पुनः प्रयोग में लाया जाता है। उद्योग द्वारा उत्प्रवाह शुद्धीकरण संयंत्र व्यवस्था के आउटलेट पर ओ0सी0ई0एम0एस0 पर स्थापित किया गया है।
5. कार्यालय अभिलेखोंनुसार पूर्व में समिति द्वारा दिनांक-09.02.2021 को किये गये उद्योग के निरीक्षण के समय उद्योग कि प्रक्रिया से उत्पन्न कार्बनयुक्त ओवर फ्लो होने के कारण बिना शुद्धीकृत हुए स्थानीय नालें में निस्तारित होता हुआ पाया गया तथा बिना शोधन किये हुए औद्योगिक उत्प्रवाह का निस्तारण किये जाने का साक्ष्य दृष्टिगोचर हुआ था। तत्कम में निरीक्षण आख्या के आधार पर राज्य बोर्ड मुख्यालय को प्रेषित की गयी संस्तुति के अनुक्रम में उद्योग को राज्य बोर्ड मुख्यालय के पत्र दिनांक-24.03.2021 द्वारा कारण बताओ नोटिस जारी किया गया है।



*(Handwritten signature)*

क्रमशः पृष्ठ 02 पर...

(02)

6. उक्त संदर्भित उद्योग परिसर के बाहर औद्योगिक उत्प्रवाह का निस्तारण नहीं होने तथा शून्य उत्प्रवाह की स्थिति बरकरार रखे जाने के अनुश्रवण हेतु निरीक्षण के समय उद्योग परिसर की बॉउण्ड्री के समीप वाक-वे के रूप में आर0सी0सी0 की लगभग 02 फिट चौड़ी पट्टी का निर्माण पाया गया तथा फिक्स्ड सी0सी0टी0वी0 कैमरा स्थापित पाया गया, जो सी0पी0सी0बी0 के सर्वर से सम्बद्ध नहीं है एवं उक्त के फोटोग्राफस निम्नवत् हैं:-



7. संदर्भित उद्योग में स्थापित उत्प्रवाह शुद्धीकरण संयंत्र के समीप Slurry Rerun System स्थापित है। निरीक्षण के समय उपस्थित प्रतिनिधि द्वारा मौखिक रूप से अवगत कराया गया कि उक्त Slurry Rerun System के माध्यम से पैकिंग सेक्शन से उत्पन्न कार्बन डस्ट को पानी में घोलकर स्लरी तैयार की जाती है, जिसका उपयोग प्रक्रिया में किया जाता है। उक्त Slurry Rerun System से ओवर फ्लो के कारण निस्तारित होने वाले उत्प्रवाह का पुनः चक्रण किये जाने हेतु एक सेटलिंग टैंक एवं रि-सकुलेशन पम्प की स्थापना की गयी है। सेटलिंग टैंक से वॉटर स्प्लेज के नियंत्रण हेतु बाहरी वॉल को को भू-तल से लगभग 02 फुट राइज किया गया है, उक्त की फोटोग्राफस संलग्न है।



8. कार्यालय अभिलेखोंनुसार पूर्व में मा0 सांसद सदस्य, श्री पकौड़ी लाल कोल के साथ समिति द्वारा दिनांक-22.01.2021 को किये गये निरीक्षण के समय उद्योग के समीपस्थ स्थानीय नाले में प्रवाहित हो रहे जल का रंग काला पाया गया था। तत्पश्चात समिति द्वारा दिनांक-09.02.2021 को किये गये उद्योग के निरीक्षण के समय उद्योग की प्रक्रिया से उत्पन्न कार्बनयुक्त ओवर फ्लो होने के कारण बिना शुद्धीकृत हुए स्थानीय नाले में निस्तारित होता हुआ पाया गया तथा बिना शोधन किये हुए औद्योगिक उत्प्रवाह का निस्तारण किये जाने का साक्ष्य दृष्टिगोचर हुआ था। तत्कम में दिनांक-22.01.2021 से अद्यतन निरीक्षण दिनांक-02.03.2021 तक के कुल 40 दिनों के डिफाल्टर अवधि हेतु रू0 12.00 लाख की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति बोर्ड मुख्यालय लखनऊ प्रेषित की गयी थी।
9. उक्त उद्योग द्वारा प्रेषित प्रत्यावेदन दिनांक-14.04.2021 एवं दिनांक-30.06.2022 के माध्यम से सूचित किया गया है कि दिनांक-22.01.2021 को समिति द्वारा किये गये निरीक्षण के समय उद्योग परिसर के बाहर औद्योगिक उत्प्रवाह निस्तारित नहीं हो रहा था। तत्सम्बन्ध में उद्योग द्वारा तत्समय के साक्ष्य प्रेषित नहीं किये गये हैं। अतः पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के प्रकरण पर बोर्ड मुख्यालय स्तर पर निर्णय लिया जाना उचित होगा।
10. उक्त उद्योग से प्राप्त प्रत्यावेदन दिनांक-14.04.2021 के अनुक्रम में इस कार्यालय के पत्र दिनांक-15.04.2021 के माध्यम से उद्योग पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के प्रकरण में पुनर्समीक्षा किये जाने की संस्तुति बोर्ड मुख्यालय लखनऊ प्रेषित की गयी है। उक्त पत्र दिनांक-15.04.2021 के मुख्य अंश निम्नवत् हैं:-

“दिनांक-22.01.2021 को उद्योग में हाउस कीपिंग की व्यवस्था की समस्या दृष्टिगोचर हुई तथा तत्समय काले रंग का उत्प्रवाह स्थानीय नाले में निस्तारित होता हुआ नहीं पाया गया था। उत्प्रवाह निस्तारित नहीं पाये जाने के दृष्टिगत नमूना एकत्रण का कार्य नहीं किया गया। दिनांक-02.03.2021 को उद्योग से उत्प्रवाह स्थानीय नाले में निस्तारित होने का तथ्य हस्ताक्षरित आख्या दिनांक-05.03.2021 में

*(Handwritten signature)*

क्रमशः पृष्ठ 03 पर...

उल्लिखित नहीं है। दिनांक-09.02.2021 को अशोधित उत्प्रावह के निस्तारण होने के साक्ष्य दृष्टिगोचर होने के कारण तथा तत्सम्बन्धी समस्या के निराकरण के पश्चात् शून्य उत्प्रावह निस्तारण की स्थिति बरकरार रखे जाने की सूचना प्राप्त नहीं होने के आलोक में दिनांक-22.01.2021 से दिनांक-02.03.2021 तक की अवधि हेतु डिफाल्टर अवधि की गणना हस्ताक्षरित आख्या दिनांक-05.03.2021 में की गयी थी। इस प्रकार उद्योग पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने सम्बन्धी दिनांक-05.03.2021 को प्रेषित आख्या पर पुनर्विचार किया जाना उचित होगा।”

अतः उपरोक्त वर्णित तथ्यों को दृष्टिगत रखते हुए उक्त सन्दर्भित उद्योग मेसर्स बिरला कार्बन इण्डिया प्राईवेट लिमिटेड (पूर्वनाम मे0 एस0के0आई0 कार्बन ब्लैक (इण्डिया) प्रा0लि0, यूनिट-रेनुकूट, मुर्धवा, रेनुकूट, सोनभद्र के विरुद्ध बोर्ड मुख्यालय, लखनऊ के पत्र संख्या-एच 61072/सी-2 /जल-69/का0ब0नो0/सोनभद्र/21 दिनांक-24.03.2021 द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) की धारा-33'ए' के अन्तर्गत निर्गत कारण बताओ नोटिस को निक्षेपित किये जाने हेतु प्राप्त प्रत्यावेदन पर गुण-दोष के आधार पर निर्णय लिये जाने की संस्तुति की जाती है।

उक्त आख्या आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

  
(यू0के0 गुप्ता)  
अवर अभियन्ता

क्षेत्रीय अधिकारी महोदय,